



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2691/2021	MD. SOHRAB KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS. S K NARGIS MR. M K HUSSAIN MR. A AHMED MS. A MESEN MR. T DEORI	GA, ASSAM
2	PIL(Suo Moto)/3/2022	XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.		
3	Cont.Cas(C)/402/2022	ANUP TRADE AND TRANSPORT (P) LTD Versus PAISHUNI KUMAR AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS. S. TODI	
4	WP(C)/4083/2022 FIXED	SANTANU NATH AND ANR Versus THE SENIOR BRANCH MANAGER PUNJAB NATIONAL BANK AND 2 ORS (H)	MR. B CHOWDHURY	SC, PNB
ADMISSION				
5	WP(C)/5710/2018 FIXED	SMTI. JUNMONI BATHARI Versus THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MR. A KHANIKAR (SC, DIMA HASAO COUNCIL) MR. RK TALUKDAR (R-3) MS. S NEWAR (R6) MS. M K BROWN (R6) MR. C BARUAH (SC, AG, R- 3) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5)

6	WP(C)/5891/2019 FIXED	JANNAT ALI BHUYAN Versus THE STATE OF ASSAM AND 12 ORS	MR. A ROSHID MR. T H HAZARIKA MR. S DEKA MR. M CHETIA MR. K ISLAM	GA, ASSAM MR. H K DAS - AMICUS CURIAE MR. A K BHUYAN (R6-R13) MS. B BHUYAN (R6-R13) MS. N CHOUDHURY (R6- R13) MS. P PATHAK (R6-R13) MR. M BORAH (R6-R13) MR. A KHOUND (R6-R13) MS. Y S PHOM (R6-R13)
7	WA/183/2020 FIXED, CAVT./984/2019	THE CHAIRMAN CUM MANAGING DIRECTOR, ASSAM POLICE HOUSING CORPORATION LTD. Versus SRI JAGAT BARUAH AND 2 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	MR. M U MAHMUD MR. CHARAN DEKA FOR CAVEATOR
8	WA/292/2021	BISWA BORDOLOI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	SC, WATER RESOURCE SC, FINANCE
9	WITH WA/148/2021	MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
10	WITH WA/149/2021	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
11	WITH WA/150/2021	KANDARPA CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
12	WITH WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE
13	WA/307/2021 FIXED, CAVT./716/2021, CAVT./932/2021	JOYNAB KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S HOQUE MR P BHARDWAJ	SC, HIGHER EDU MR. B D KONWAR SR. ADV. MR J H SAIKIA (R-4) FOR CAVEATOR
14	WITH WA/54/2022 CAVT. NO. 09322/021,	THE STATE OF ASSAM AND ANR Versus MD. NUR SHAHED ALI AND 2 ORS	MR. A CHAMUAH	MR. B D KONWAR SR. ADV. MR J SINGH FOR CAVEATOR
15	WP(C)/7338/2021	SATISH KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	MR. B CHAKRAVARTY ASSTT.S.G.I.
16	WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	MS D CHAUDHURY MR A K PAUL MR. M DASGUPTA
	WITH I.A.(Civil)/36/2022 in WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	
17	WA/127/2022	THE UNION OF INDIA AND 4 ORS Versus SRI JAPHED DHAN AND 18 ORS	MRS. R BORAH SC, RAILWAY	
18	WA/138/2022	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM

	WITH I.A.(Civil)/2273/2020 in WA/138/2022	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS.	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR MR H K J AHMED
19	WA/209/2022 FIXED	BORSHA DUTTA Versus THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR N M HAZARIKA	SC, HEALTH
20	WA/215/2022 FIXED	BANJIT BAISHYA AND 231 ORS. Versus DIPANKAR GOGOI AND 795 ORS.	MR. K N CHOUDHURY MR M HASHAN MR. M AHMED MR. D J DAS	SC, SEC. EDU.
21	WITH WA/186/2022	THE STATE OF ASSAM AND 4 ORS. Versus DIPANKAR GOGOI AND 792 ORS	SC, SEC. EDU. GA, ASSAM SC. EDU.	MS. M SARMAH (r-689) MS D BORGOHAIN (r-689) MR. P GOHAIN (r-689) MS. K BARUAH (r-689)
22	WITH I.A.(Civil)/1852/2022 in WA/186/2022	JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, SEC. EDU.
	WA/222/2022 FIXED	NILAKSHI DEVI AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU.
	WITH I.A.(Civil)/1903/2022 in WA/222/2022	NILAKSHI DEVI AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU.
<u>ORDERS</u>				
23	WA/289/2015 FIXED	JALAL UDDIN and ORS, Versus THE ASSAM BOARD OF REVENUE and 13 ORS	MR.B K DAS MR.S ROY MR.M H LASKAR	DR.B AHMED(R- 5,7&8,11TO14) (R- 9(a)&10(a)) GA, ASSAM MR.N DHAR(R- 5,7&8,11TO14) MR.N HAQUE(R- 5,7&8,11TO14) (R- 9(a)&10(a)) MRK UDDIN(R- 5,7&8,11TO14) (R- 9(a)&10(a)) MR.M HUSSAIN(R- 5,7&8,11TO14)
	WITH I.A.(Civil)/3960/2018 in WA/289/2015	MUSTT. ANOWARA KHANAM Versus THE ASSAM BOARD OF REVENUE AND 14 ORS	MR. S ROY MR. M H LASKAR	GA, ASSAM
	WITH I.A.(Civil)/3962/2018 in WA/289/2015	MUSTT. ANOWARA KHANAM Versus THE STATE BOARD OF REVENUE AND 14 ORS	MR. S ROY MR. M H LASKAR	GA, ASSAM
	WITH I.A.(Civil)/756/2022 in WA/289/2015	MUSTT. ANOWARA KHANAM Versus THE ASSAM BOARD OF REVENUE and 13 ORS	MR. M H LASKAR	MR K UDDIN

	WITH I.A.(Civil)/757/2022 in WA/289/2015	MUSTT. ANOWARA KHANAM Versus THE ASSAM BOARD OF REVENUE and 13 ORS	MR. M H LASKAR	
	WITH I.A.(Civil)/758/2022 in WA/289/2015	MUSTT. ANOWARA KHANAM Versus THE ASSAM BOARD OF REVENUE and 13 ORS	MR. M H LASKAR	
	WITH I.A.(Civil)/759/2022 in WA/289/2015	MUSTT. ANOWARA KHANAM Versus HE ASSAM BOARD OF REVENUE and 13 ORS	MR. M H LASKAR	
	WITH I.A.(Civil)/760/2022 in WA/289/2015	MUSTT. ANOWARA KHANAM Versus THE ASSAM BOARD OF REVENUE and 13 ORS	MR. M H LASKAR	
24	WA/197/2016 CAVT. NO. 1358/2015	THE UNION OF INDIA and 4 ORS Versus BIJU BARMAN and 2 ORS	MR.S C KEYAL MR. K GOGOI ASSTT.S.G.I.	MR.R ISLAMR-6 FOR CAVEATOR
25	WP(C)/2518/2016	THE UNION OF INDIA Versus MD. SOHRAB ALI and 28 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
26	W.P.(CrI.)/4/2017 FIXED	MASUDA KHATUN BIBI and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAMR. 1-6.
27	WA/78/2017	MAHESH TANTI Versus THE STATE OF ASSAM and 5 ORS	MR.A S BHATTACHARJEE MS.S CHAKRABORTY MR.S G BHATTACHARJEE	MR.M CHOUDHURY(R-6) MS.S CHUTIA(R-6) SC, ELEMENTARY EDUCATION MR.P KAKATI(R-6)
28	Mat.App./59/2018 FIXED, WITH LCR	SRI PROBIR PAUL Versus SMT. MUNNA PAUL	MR. S C KEYAL MS P BARUAH MS G SARMAH	
29	Mat.App./11/2019 FIXED, WITH LCR	SRI GOUR BIJOY GOSWAMI Versus SMTI. PAROMITA SINHA	MR. I ALAM MR. T SK MS. R R BORAH	
30	WA/236/2019 FIXED, WITH WP(C)/2061/2011 (D/O)	PAPUL KR. NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, FOREST
31	Cont.Cas(C)/565/2020	MIHIR GOSWAMI Versus AJAY KUMAR BHALLA AND 2 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA	MR. R K D CHOUDHURY (R-1) MS. L DEVI (R-1)
32	PIL/17/2021	ARINDAM DEB AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. A CHETRY (R-9,10) MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R-9,10)
	WITH I.A.(Civil)/1204/2022 in PIL/17/2021	ARINDAM DEB AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. A CHETRY (R-9,10) MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R-9,10)
33	WA/38/2021 FIXED	PRAKASH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MS D SAIKIA (AMICUS CURIAE) PETITIONER IN PERSON	GA, ASSAM MR. A SARMA (r-2,3) MR. LENTSO (r-2,3) MR H KALITA (r-2,3)

34	Cont.Cas(C)/92/2021	UTPALA KAUR CHOUDHURY Versus MRIDUL CHOUDHURY	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. A CHAMUAH MR. S D ROY MR. B KONWAR MS D DUTTA
35	WA/270/2021 FIXED	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	MR. R K D CHOUDHURY(R- 5) GA, ASSAM MR. S AGARWAL SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
36	I.A.(Civil)/1767/2021 FIXED in Cont.Cas(C)/5/2019 WITH Cont.Cas(C)/5/2019	DEBENDRA NARAYAN DEKA Versus MONALISA GOSWAMI AND 3 ORS. DEBENDRA NARAYAN DEKA Versus MONALISA GOSWAMI AND 3 ORS.	MR. R GOSWAMI MS. P PATHAK MR. R GOSWAMI MS. N BAROOAH MS. P PATHAK MISS. P KALITA	MR. S. BORAH MR. D SAIKIA (R-2) GA, ASSAM MR. T C CHUTIA MR. B CHOUDHURY MR. S BORA (R-2) MR. S BORA (R-2) MR. B GOGOI (R2) MS. N DAS MR P NAYAK (R2) MR D K ROY MS. I KAKATI MR A CHALIHA (R2) MS RUKMINI BARUA MS PADMINI BARUA
37	PIL/1/2022	ANITA VERMA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. K P PATHAK Mr. A Baruah	GA, ASSAM MR. P GOSWAMI (r-1) MR H K SARMA (r-1) SC, HOUSING AND URBAN AFFAIRS
38	PIL/5/2022 FIXED	ARUP KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM MR. P N GOSWAMI (SC, FOREST, R2, R3) SC, REVENUE
	WITH I.A.(Civil)/1809/2022 in PIL/5/2022	ARUP KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM SC, REVENUE
39	PIL/15/2022 FIXED	JONES INGTI KATHAR AND 19 ORS Versus THE UNION OF INDIA AND 9 ORS	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI MS N N SHARMA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, K A A C SC, ELECTION COMMISSION.
40	PIL/38/2022	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)
41	PIL/44/2022 FIXED	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY MS MITALI SHARMA	ADDL. A.G., MIZORAM GA, MIZORAM
	WITH			
42	Cont.Cas(C)/38/2022	MS MONITA DEWAN CHAKMA AND ANR Versus ER. K ZODINGLIANA AND ANR	MS. S CHAKRAVARTY	

43	WITH WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	GA, MIZORAM
44	PIL/46/2022 FIXED	SANDEEP CHAMARIA Versus THE UNION OF INDIA AND 11 ORS		SC, P AND R.D. GA, ASSAM MR. S K MEDHI (r-1,3) ASSTT.S.G.I. SC. AGRICULTURE SC. WATER RESOURCE DEPTT. SC, HEALTH SC, IRRIGATION SC, PWD SC, G M D A SC, GMC
45	WP(C)/4462/2022 FIXED	ABHIJIT ROY Versus THE AXIS BANK LIMITED AND 2 ORS	MR. B C DAS MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	MR. P DAS
HEARING				
46	WA/186/2013 FIXED	CACHAR TRANSPORT VEHICLE OWNERS' ASSOCIATION and ANR. Versus STATE OF ASSAM and 5 ORS.	MR.B C DAS MR.S NATH MR.S DUTTA	MR.U RAJBANSHI SC, TRANSPORT
	WITH MC/2798/2013 in WA/186/2013	CACHAR TRANSPORT VEHICLE OWNERS ASSOCIATION and ANR. Versus STATE OF ASSAM and 5 ORS.	MR.B C DAS MR.S NATH MR.S DUTTA	MR.U RAJBANSHI SC, TRANSPORT
47	WA/300/2021 CAVT. NO.06602/021, FIXED	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. Versus PUNJAB NATIONAL BANK AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	DR. A SARAF MR SISHIR DUTTA (FOR CAVEATOR) MR. A GOYAL (R-5) MR P BARUAH (R-5) MR. Z ISLAM (R-5) MR. P DAS (R-5) MR S J SAIKIA (R-5) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR)
48	WITH WP(C)/6562/2021	M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MS S MOCHAHARI MR. S DUTTA MISS. R R KAKATI (R-4) MR. S DUTTA MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-4) SC, PNB SC, NEDFI
49	WITH WP(C)/4333/2022	M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (r-4) MR. D J DAS (r-4) N GAUTAM (r-4) SC, PNB SC, NEDFI

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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/135/2018 WITH WP(C)/385/2017	N. MUNAL SINGH AND ORS Versus THE AGRICULTURE DEGREE HOLDER EMPLOYEES ASSOCIATION AND ORS	MR N DUTTA MS. B BHUYAN MS. J HAZARIKA MS. N BORAH DR K CHAND	
	WITH I.A.(Civil)/1699/2018 in WA/135/2018	N. MUNAL SINGH AND ORS Versus THE AGRICULTURE DEGREE HOLDER EMPLOYEES ASSOCIATION AND ORS	DR K CHAND	
	WITH I.A.(Civil)/1700/2018 in WA/135/2018	N. MUNAL SINGH AND ORS Versus THE AGRICULTURE DEGREE HOLDER EMPLOYEES ASSOCIATION AND ORS	DR K CHAND	
2	CRL.A(J)/79/2022	SUBUT SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR J DAS	PP, ASSAM
3	CrI.A./141/2022	DINKU DAS Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
	WITH I.A.(CrI.)/357/2022 in CrI.A./141/2022	DINKU DAS Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
ORDERS				
4	CrI.A./23/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	MUSST ANJUMA BIBI Versus THE STATE OF ASSAM AND 2 ORS	MR. I H LASKAR MR. P K DEKA MS I KRISHNATRAIYA MD. S ALOM MR. M S ALAM	MR. P RAHMAN (R-2 & R-3) MS. B .BHUYAN, ADDL PP, ASSAM

5	Crl.A./208/2020 WITH OFFICE NOTE, LCR 7 FILES	ANOWAR MANDAL Versus SIRAJUL HOQUE AND 8 ORS	MR. A CHOUDHURY MR. R ALI MR. P K DAS MR. N MAHAJAN	MR. I A CHOUDHURY PP, ASSAM
6	W.P.(Crl.)/22/2021 CRL.REV.P. 4/2019(D/O), FIXED	SH. LALRAMMAWIA Versus THE STATE OF MIZORAM AND ANR.	MR. A R MALHOTRA	PP, MIZORAM
7	Crl.A./5/2022 WITH OFFICE NOTE, LCR 3 FILES, P.B.-3	MOHASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	MR. M HUSSAIN (r-2) MR A K DAS (r-2) PP, ASSAM
8	CRL.A(J)/38/2022 WITH LCR 5 FILES	RANJIT ORANG Versus THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
9	Crl.A./73/2022 WITH OFFICE NOTE, LCR 6 FILES	MUSTT. MIRIJA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. P P DAS MR A ATREYA	PP, ASSAM
10	Crl.A./79/2022 WITH OFFICE NOTE, FIXED	LAXMI DEVI Versus THE NATIONAL INVESTIGATION AGENCY , NIA	MR. K SINGHA MR P J PATAR	SC, NIA
11	I.A.(Crl.)/230/2022 WITH OFFICE NOTE, LCR 4 FILES in Crl.A./93/2022 WITH Crl.A./93/2022	HANIF ALI Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	PP, ASSAM
		HANIF ALI Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	PP, ASSAM
HEARING				
12	CRL.A(J)/117/2016 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	GUGUL MIYAN @ GOPAL Versus THE STATE OF ASSAM	SMTI. RITA DAS MAZUMDAR AMICUS CURIAE	PP, ASSAM
13	CRL.A(J)/11/2017 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	CHULLAY KULLU @ RABI Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
14	Crl.A./25/2017 WITH LCR 5 FILES, P.B.-2 , FIXED	SHRI SATYENDRA NARAYAN DAS and 3 ORS Versus STATE OF ASSAM and ANR	MR.R HAZARIKA MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI	MR. N AHMED, AMICUS CURIAE(R-2) PP, ASSAM
15	CRL.A(J)/27/2017 WITH OFFICE NOTE, LCR 6 FILES, P.B.-3	RAJU MURA Versus THE STATE OF ASSAM	Ms. BIJITA SARMA, AMICUS CURIAE	PP, ASSAM
16	CRL.A(J)/35/2019 WITH LCR 4 FILES, P.B.-2, FIXED	BADAN SOREN Versus THE STATE OF ASSAM	MR. AZAD AHMED, AMICUS CURIAE	PP, ASSAM
17	Crl.A./391/2019 WITH LCR 5 FILES, P.B.-2, FIXED	BIPUL DEY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. JYOTIRMOY ROY (P4) MR. D M THAKURIA (P2, P3) MR. S SARMA (P4) MR. B HALDAR (P 2,3) MR. A AHMED (P 2,3) MR. K D SARMA MS. C CHOUDHURY MR. C CHAKRAVARTY (P4) MS P DASGUPTA MR D DAS (P4) MR H M R HOQUE (P4) MS. I THAKURIA (P2, P3)	MR. A K BHUYAN DR. N DEKA MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 03:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./14/2019	ANGSUMAN GUPTA Versus SANJAY SINGH	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. M MORE MR. N D SARMA
2	Arb.P./26/2021	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD Versus THE BORDER ROADS ORGANISATION (BRO)	MR D DEKA	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
3	Arb.P./28/2021	GAMMON ENGINEERS AND CONTRACTORS PVT LTD Versus THE NORTH EAST FRONTIER RAILWAYS AND 2 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, NF RLY
4	Arb.P./35/2021	M/S S D CONSTRUCTION Versus THE UNION OF INDIA AND 3 ORS	MR. M BISWAS MR S DAS MR K DEKA MS M DAS	ASSTT.S.G.I.
5	Arb.P./36/2021	PCM CEMENT CONCRETE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. S SHARMA MS G M THAKUR MS D DAS	SC, RAILWAY
6	Arb.P./2/2022	M/S ARUNODAY CONSTRUCTION COMPANY PRIVATE LIMITED Versus THE UNION OF INDIA AND ANR	MR G RAHUL MR. D M NATH MR. D J KAPIL	SC, RAILWAY
7	Arb.P./3/2022	M/S SOHUM SHOPPE PVT LTD Versus UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR G N SAHEWALLA MR D SENAPATI MS. S KATAKEY MR M SAHEWALLA MS. S. TODI	MR. B J GHOSH MR. R GOSWAMI MS. P BORTHAKUR
8	Arb.P./7/2022	CHANDAN DEKA Versus NORTH EAST FRONTIER RAILWAY (CONSTRUCTION ORGANISATION) AND ANR	MR G N SAHEWALLA MR D SENAPATI MS T J SAHEWALLA	SC, RAILWAY
9	Arb.P./5/2022	WITH CHANDAN DEKA Versus NORTH EAST FRONTIER RAILWAY AND ANR	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MR H K SARMA	MR. B SHARMA SC, RAILWAY

10	Arb.P./15/2022	M/S DIPAYAN PAUL AND CHANCHAL PAUL JV Versus THE STATE OF ASSAM AND 3 ORS	MR. B PATHAK MR. R THADANI	SC, PWD
11	Arb.P./16/2022 FIXED	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MR. S K MEDHI ASSTT.S.G.I.
ORDERS				
12	Arb.P./4/2019	M/S. JAY BHAWANI VINAYAK TRADING Versus GANNON DUNKERLEY AND CO. LTD.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	
13	Arb.P./6/2020	OIL INDIA LTD. Versus M/S. NORTH EAST DRILLING AND WORKOVER SERVICES CO. PVT. LTD.	MR. A SARMA MS. E SHITIRI MR. K KALITA MR. S CHOWDHURY	MR. P J SAIKIA MR. R S MISHRA
14	Arb.P./12/2020	DEVAJIT SHARMA Versus MINTOO PHUKAN	MS. M BORAH MS. A KALITA	
15	Arb.P./30/2021	SIKHA BHATTACHARJEE Versus RJ SUPPLY CHAIN SOLUTIONS AND 2 ORS.	MR. S P CHITTAWAT MR. MD I HAQUE	MR B CHOUDHURY MR. K P PATHAK
16	Arb.P./32/2021	M/S EASTERN CARGO MOVERS AND ANR. Versus RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAIN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)

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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
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13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 61), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5143/2021	ASIR UDDIN AHMED AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU
2	WP(C)/6405/2021 FIXED	ABUD DEY AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY	SC, ELEM. EDU
3	WP(C)/773/2022	MD. KALIM AHMED AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.
4	WP(C)/1395/2022 FIXED	SHIVA SANKAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA MR. P K HANDIQUE	SC, SEC. EDU. GA, ASSAM MR C GOSWAMI (r-6)
5	WP(C)/1967/2022	PURNA KANTA PEGU Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BARMAN MS. R SALOI T TIMUNGPI	SC, ELEM. EDU GA, ASSAM
6	WITH WP(C)/2024/2022	NIJUMONI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. R P HAZARIKA MR P P MEDHI MR M J DEURI	SC, EDU
7	WP(C)/2533/2022	ROKIBUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM
8	WP(C)/3082/2022	MANANTA BORAH Versus XXXX AND 5 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR	GA, ASSAM MR S M T CHISTIE, SC, SEC. EDU. DEPTT. (R-2) MR R DHAR, SC, AG (A&E), ASSAM (R-5) MR. T DEURI (R4) MRS. R S DEURI (R4) MS T WAPANGLA (R4) MS. D D BARMAN, PENSION & PUBLIC GRIEVANCE DEPPT. (R-6) MR. R BARPUJARI, SC, FINANCE DEPTT. (R-3)

9	WP(C)/3118/2022	AFRIN MAHFUZ TAPADAR Versus THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	SC, ELEM. EDU
10	WP(C)/3284/2022	JADUNANDA PEGU Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MS. P ADHIKARI G UDDIN MR H I CHOUDHURY MR. A K AZAD	SC, SEC. EDU. GA, ASSAM
11	WP(C)/3440/2022	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MR. Y ALI	SC, HIGHER EDU
12	WP(C)/3577/2022	MD. NAJEERUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, SEC. EDU. GA, ASSAM
13	WP(C)/3581/2022	KUSHAL KONWAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. SC, BTC
14	WP(C)/3639/2022 B/O	MEHBUB ALAM MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, EDU
WITH				
15	WP(C)/3168/2022	BIKRAM NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC. EDU.
16	WP(C)/3702/2022	MD. GOLAP HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM
17	WP(C)/3830/2022	NAJMIN JEBIN Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MR S JAFRI MR. F A FAROOQUE MS S.G.KASHYAP	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I.
18	WP(C)/3961/2022	DIPANGKAR KAYASTHA Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, G U
19	WP(C)/4033/2022	ABDUL MANNAN PRODhani Versus THE STATE OF ASSAM AND 21 ORS.	MR S M ABDULLAH P MD S HOQUE MD R ISLAM MR S JAFRI MS S.G.KASHYAP	SC, SEC. EDU. SC, TECHNICAL EDU.
20	WP(C)/4382/2022	RANAJIT DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, SEC. EDU. GA, ASSAM
21	WP(C)/4415/2022 FIXED	SUKHAMANI SINHA Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, ELEM. EDU
22	WP(C)/4439/2022 FIXED	SAIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR. A H ALAMGIR	SC, ELEM. EDU GA, ASSAM
23	WP(C)/4537/2022 FIXED	MEHER ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. T K BHUYAN MR A ALI MS. M KHATUN MS D DEORI	SC, SEC. EDU. GA, ASSAM
24	WP(C)/4701/2022	MANNA KISHORE DAS AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. GA, ASSAM
25	WP(C)/4702/2022	KRISHNA GOGOI AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, SEC. EDU. SC, APSC
26	WP(C)/4703/2022	SOYED KARIMUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM

27	WP(C)/4704/2022	BIPUL KHAUND Versus THE STATE OF ASSAM AND 4 ORS.	MR. A C SARMA MR. P MEDHI MR. G C BORAH	SC, SEC. EDU. GA, ASSAM
28	WP(C)/4708/2022	SWELL ALOM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM
29	WP(C)/4712/2022	ASHIM DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
30	WP(C)/4717/2022	GUDEN SINGH @ JAMILA ZAMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY	SC, ELEM. EDU
31	WP(C)/4719/2022	SAHAR ALI MUNSHI L.P. SCHOOL Versus THE STATE OF ASSAM AND 7 ORS.	MR. A RAHMAN	SC, ELEM. EDU GA, ASSAM
32	WP(C)/4721/2022	ABDUL MUNIM Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
33	WP(C)/4727/2022	JUGEN GOGOI Versus THE STATE OF ASSAM AND 10 ORS	MR. N BORAH	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, AG
34	WP(C)/4728/2022	DIPEN TAMULI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
<u>ORDER (STAY VACATING)</u>				
35	I.A.(Civil)/1527/2022 B/O in WP(C)/1575/2021 WITH WP(C)/1575/2021 WITH I.A.(Civil)/365/2022 in WP(C)/1575/2021	DIPANKAR NATH Versus SAHJAHAN ALI SK AND 8 ORS SAHJAHAN ALI SK Versus THE STATE OF ASSAM AND 5 ORS RABINDRA NATH MONDAL AND ANR. Versus SAHJAHAN ALI SK AND 7 ORS.	MR. J K GOSWAMI MR. J K GOSWAMI MR. S ISLAM MR A HAWARI MR. M H TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, ELEM. EDU GA, ASSAM GA, ASSAM MR A HAWARI SC, EDU
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
36	I.A.(Civil)/548/2022 in Cont.Cas(C)/29/2021 WITH Cont.Cas(C)/29/2021	MAINUL HOQUE Versus PREETOM SAIKIA AND 2 ORS. MAINUL HOQUE Versus PREETOM SAIKIA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, HIGHER EDU MR S BHUYAN MR. K GOGOI (R-1) MR. A R TAHBILDAR
<u>ADMISSION</u>				
37	WP(C)/5015/2020 FIXED	ISLAM UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, SEC. EDU.
38	WP(C)/321/2021 FIXED	KAMDEV SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K SARMAH MS. A TALUKDAR MR D KALITA	SC, SEC. EDU. MR. A DEKA (R-4) MR. I ALAM (SC,NCTE) MR. A K AHMED (R-6) MR. P THAKURIA MR. S BARMAN MR A AHMED (R-6) SC, G U
39	WP(C)/1698/2021 FIXED	ASSAM MADRASSA TEACHERS ASSOCIATION (AMTA) AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. SC, SEC. EDU.
40	WP(C)/3867/2021 FIXED	DHARANI CHANDRA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MR S C PANDIT (R-6,7) MD S ULLAH (R-6,7) SC, BTC

ORDERS

41	I.A.(Civil)/3862/2018 in WP(C)/5984/2018	SCHOOL MANAGING COMMITTEE OF 1236 DAUKMARI L.P. SCHOOL Versus STATE OF ASSAM AND 6 ORS.	MR. D P BORAH MR B PAUL	SC, ELEM. EDU
	WITH WP(C)/5984/2018	SCHOOL MANAGING COMMITTEE OF 1236 DAUKMARI L.P. SCHOOL Versus THE STATE OF ASSAM AND 6 ORS.	MS. S BORA MR. D P BORAH MR B PAUL	SC, ELEM. EDU
42	I.A.(Civil)/1939/2020 in Cont.Cas(C)/348/2020	GAYATRI NAIDING Versus HEULIAKLE JEME AND 4 ORS	MR J CHUTIYA MS. S KEMPRAI	MR. R BORA
	WITH Cont.Cas(C)/348/2020	HEULIAKLE JEME Versus PRITAM SAIKIA IAS AND 4 ORS.	MR. D GOGOI MR. R BORA	MR. R M DAS MS. A BEGUM
43	I.A.(Civil)/1941/2020 in Cont.Cas(C)/335/2020	GAYATRI NAIDING Versus LALNGENTHING RALTE @ LALNGENTHING KHOJOL AND 3 ORS.	MR J CHUTIYA MS. S KEMPRAI	MR. R BORA
	WITH Cont.Cas(C)/335/2020	LALNGENTHING RALTE @ LALNGENTHING KHOJOL Versus PRITAM SAIKIA, IAS AND 3 ORS	MR. D GOGOI MR. R BORA	MR. R M DAS
44	WP(C)/2214/2020 FIXED	GOBINDA CH DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. P J SAIKIA	MR. S P DEKA MR. S P DEKA MR S M T CHISTIE, SC, SEC. EDU. DEPTT MR. B GOGOI, SC, FINANCE DEPTT.(R-8,9) MS. A DAS MS. A DAS MR A DUTTA MR A DUTTA SC, EDU MS. M LAHKAR
45	Cont.Cas(C)/480/2021	DWIJEN TALUKDAR AND 38 ORS Versus PREETOM SAIKIA AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR B GOGOI SC, FINANCE DEPTT.
46	Cont.Cas(C)/499/2021	KALPANA DEVI Versus B KALYAN CHAKRAVARTHY AND ANR	MR M CHANDA MR S CHOUDHURY K ABINANDAN	
47	WP(C)/735/2021	NITIRAJ BRAHMA Versus THE STATE OF ASAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	SC, ELEM. EDU SC, BTC
48	I.A.(Civil)/1314/2021 in WP(C)/3079/2021	UTPAL BRAHMA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR A DASGUPTA MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, SEC. EDU.
	WITH WP(C)/3079/2021	UTPAL BRAHMA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, SEC. EDU.
49	WP(C)/1841/2021	PAKIZA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU GA, ASSAM
50	WP(C)/5799/2021	TASLIMA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM
51	WP(C)/1681/2022	NAIAZ AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA MR. P K HANDIQUÉ	SC, HIGHER EDU

52	I.A.(Civil)/1766/2022 in WP(C)/313/2022	ABDUL MATIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, SEC. EDU.
	WITH WP(C)/313/2022	ABDUL MATIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. MR. S C KEYAL (R-4) MS G HAZARIKA (R-4) MISS P DAS (R-4)
53	I.A.(Civil)/1792/2022 in WP(C)/2751/2021	MOYNUL HOQUE Versus UNION OF INDIA AND 8 ORS.	MR. I A TALUKDAR	ASSTT.S.G.I. SC, HEALTH
	WITH WP(C)/2751/2021	MOYNUL HOQUE Versus UNION OF INDIA AND 8 ORS.	MR. I A TALUKDAR	ASSTT.S.G.I. SC, HEALTH
54	I.A.(Civil)/1843/2022 in WP(C)/2683/2022	SUKUR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. A K DAS	SC, FINANCE
	WITH WP(C)/2683/2022	SUKUR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS. J GHOSH	SC, SEC. EDU. SC, FINANCE
55	WP(C)/2583/2022	AZOM ALI AND 14 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. M HUSSAIN MR A K DAS	SC, ELEM. EDU GA, ASSAM SC, SSAM
56	WP(C)/4127/2022 FIXED	VIVEK DEKA AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH	SC, HIGHER EDU GA, ASSAM
	WITH WP(C)/4288/2022	SAYED SADULLA AHMED AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA	SC, HIGHER EDU GA, ASSAM
58	WP(C)/4182/2022 FIXED	BIDISHA BORTHAKUR AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4636/2022 FIXED	MUSST. TARABANU AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. U DUTTA MS. R R SAIKIA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/4692/2022	ASAB UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/4711/2022	USHA RANI DAS @ USHA DAS Versus THE UNION OF INDIA AND 7 ORS	MR S DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/4726/2022	MONOWARA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR M H AHMED MS. N SULTANA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/4732/2022	HARESHA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ADMISSION				
6	WP(C)/1902/2018	BABUL SAHA Versus UNION OF INDIA AND 6 ORS.	MS. J PAUL MRS. R BHARALI	MR J PAYENG ASSTT.S.G.I.
7	WP(C)/1963/2018 WITH LCR	SAHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A W AMAN MR Z HUSSAIN MRS B B AHMED SC, F.T	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
8	WP(C)/1984/2018 WITH LCR	MUSTT. KADBHANU BIBI Versus UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MS. P CHETIA MS. M KALITA	ASSTT.S.G.I.

9	WP(C)/3353/2019 FIXED, WITH LCR, WITH WP(C)/148/2018 (D/O), WP(C)/826/2019 (D/O), WP(C)/895/2019 (D/O), WP(C)/925/2019 (D/O), WP(C)/1720/2019 (D/O), WP(C)/2158/2019 (D/O), WP(C)/2780/2019 (D/O), WP(C)/2801/2019 (D/O)	Haidar Ali Versus THE UNION OF INDIA AND 6 ORS.	MR. S ALIM MR. B HUSSAIN MR A HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/7309/2019	Jonglu Ali @ Janglu Ali Versus THE UNION OF INDIA AND 5 ORS.	MR. A A R KARIM MR J HUSSAIN	SC, NRC MR. A R SIKDAR ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/1643/2021 in WP(C)/7309/2019	Jonglu Ali @ Janglu Ali Versus THE UNION OF INDIA AND 5 ORS. E	MR. A A R KARIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/2081/2022	Rupchan Ali Mogal Versus THE UNION OF INDIA AND 2 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/2127/2022	Abdul Mukit Versus THE UNION OF INDIA AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/3448/2022	MD. Kaysar Ali @ Kaysar Ali Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T
14	WP(C)/5354/2019 WITH LCR	MD. RAHIM Badsah Versus THE UNION OF INDIA AND 7 ORS.	MR. M A SHEIKH MR. M R Z CHOUDHURY MS F RAHMAN MR B KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/5840/2019 WITH LCR	Nimai Das Versus THE UNION OF INDIA AND 7 ORS.	MS M D MEDHI MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WP(C)/5851/2019 WITH LCR	MD. JAHIRUL ISLAM Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/6004/2018	Safikul Islam @ Safiqul Islam and ANR. Versus THE UNION OF INDIA AND 7 ORS	MR. M AHMED MR. M AHMED MR. N DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/5862/2019 WITH LCR	Golapi Mandal Versus THE UNION OF INDIA AND 5 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR V KUNDU	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/5880/2019 WITH LCR	Dhupati Namasudra Versus THE UNION OF INDIA AND 6 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

20	WP(C)/5894/2019 WITH LCR	NOBUR UDDIN @ NOBU SK. Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH			
21	WP(C)/8456/2019	RUPCHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/8411/2019 WITH LCR	SABDER KAZI Versus THE UNION OF INDIA AND 7 ORS.	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED	SC, NRC (R8) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO7)
23	WP(C)/9501/2019 WITH LCR	MD. ABUL ALI ALIAS ABUL HUSSAIN ALIAS ABUL SHEIKH Versus UNION OF INDIA AND 6 ORS.	MR. B J MUKHERJEE MS R SAHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
24	WP(C)/3646/2020 B/O, WITH LCR	ANUWARA BEGUM Versus THE UNION OF INDIA AND 8 ORS.	MR J ISLAM MS N RAI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	WP(C)/375/2021 WITH LCR	SURJYA BHANU Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
26	WP(C)/898/2021 WITH LCR	ABIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S H RAHMAN MR. M A SHEIKH K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/1363/2021 WITH LCR	JAHURA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/2016/2021	PRABHA DEBNATH @ PRABHABATI DEBNATH Versus THE UNION OF INDIA AND 4 ORS	MR G P BHOWMIK MRS. M HORE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/5680/2021 WITH LCR	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/4279/2022 FIXED	MD. AMSER ALI @ AMSAR ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM SC, ECI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
31	WP(C)/1296/2022	MAKIBUR RAHMAN Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH			
32	WP(C)/1614/2022	SORHAB ALI @ MD. SAURAV ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
33	WP(C)/4282/2022	MD. SARAFAT ALI @ SHARAFAT ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

HEARING

34	WP(C)/6569/2016 FIXED, WITH LCR	LAKSHMI RANJAN DEY Versus THE UNION OF INDIA and 3 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM ASSTT.S.G.I.
WITH				
35	WP(C)/8441/2019	LAKHIRANJAN DEY Versus UNION OF INDIA AND 6 ORS.	MR D CHOUDHURY MRS A KHANAM CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA MR N RAY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>STAY MATTERS</u>				
36	WP(C)/1364/2018 WITH LCR	NURBANU KHATUN Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
37	WP(C)/4227/2018 WITH LCR	MANNAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. S ISLAM MR. M ALI MR P K DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
38	WP(C)/7810/2018 WITH LCR	LOGNA RANI BAISHYA Versus THE UNION OF INDIA AND 8 ORS.	MR. R SARMA MR. S K ROY	SC, NRC MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION.
39	WP(C)/4701/2019 WITH LCR	HAFIZUDDIN @ HABEZUDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. S PAUL MR. U SAIKIA MR. K SINGHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	WP(C)/6117/2019 WITH LCR	PRATIMA TALUKDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. U C RABHA MR. S M SARMA MR. M M DEKA SC, ECI	SC, NRC ASSTT.S.G.I. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6531/2017	SADOW ASSAM GAONBURHA SANTHA and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.P K DAS MS.A CHOUDHURY MR.N MAHAJAN MR.D DEKA	GA, ASSAM SC, BTC
2	Cont.Cas(C)/614/2019	JAKIR HUSSAIN MAZUMDER Versus ALOK KUMAR AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY MR. A WADUD	MR. D NATH ADDL. SR. GA, ASSAM
3	Cont.Cas(C)/663/2019	GOPI PRASAD MAHATO Versus DIPAK THAKURIA	MR. R DEV	
4	Cont.Cas(C)/140/2020	DULAL ROY Versus KUMAR SANJAY KRISHNA	MR. M J BARUAH MS B MAJUMDER	
5	WP(C)/1928/2021 WP(C) 4131/2000 (D/O)	PHANIDHAR LAHON AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS. M KECHII MR. R S MISHRA	GA, ASSAM SC, REVENUE
6	WP(C)/5208/2018	CHANDAN RAI Versus THE STATE OF ASSAM AND 16 ORS	MR H RAHMAN MR D DAS MR. B J GHOSH MRS. R GOGOI	GA, ASSAM MR. P MAHANTA MR. R B GOHAIN SC, REVENUE
7	WP(C)/5265/2021	AMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B KUMAR	GA, ASSAM SC, HEALTH
8	WP(C)/5492/2021	SATYENDRA HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HEALTH
9	Cont.Cas(C)/308/2022	PRASANTA BARUA Versus DR. K. N. RAGHAVAN	MR. Y S MANNAN MR. M J BARUAH MS M NEOG	
10	Cont.Cas(C)/405/2022	PABITRA BARUAH Versus NIRAJ VERMA AND 3 ORS	MR A DASGUPTA MS B DAS	

11	Cont.Cas(C)/406/2022	BHUBON CHANDRA DAS Versus RAJESH PRASAD AND 5 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	
12	WP(C)/703/2022 WITH ENQUIRY REPORT IN SEALED ENVELOP WITH	RAFIQUL HUSSAIN AND 1325 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
13	WP(C)/3900/2017	RAFIQUL HUSSAIN and 3877 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR.B J TALUKDAR MR. D J DAS MS N MAHANTA MS.N DAS MR.D K ROY	SC, WATER RESOURCE
14	WP(C)/3053/2022 FIXED	NOUSHAD ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM
15	WP(C)/3069/2022	FAIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM
16	WP(C)/3298/2022 FIXED	BIKASH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. D DEKA MR H BORAH	GA, ASSAM
17	WP(C)/4005/2022 FIXED	KARTIK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MS. P DAS	GA, ASSAM SC, AGRI. DEPARTMENT
18	WP(C)/4078/2022 FIXED	ILHAN MANCHIZ RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, P H E
19	WP(C)/4128/2022	GIRINDRA NATH BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	SC, P AND R.D.
20	WP(C)/4189/2022 FIXED	RAJESH KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC
21	WP(C)/4272/2022	KHEMRAJ THAPA Versus THE UNION OF INDIA AND 4 ORS.	MR G CHOUDHURY MR. ARIF AHMED	ASSTT.S.G.I.
22	WP(C)/4538/2022 CAVT. NO.07332/022, FIXED	MANAGEMENT OF UCO BANK Versus UNION OF INDIA AND 2 ORS.	Mukesh Sharma	MR S CHAKRABORTY MR. S S ROY ASSTT.S.G.I. FOR CAVEATOR
23	WP(C)/4709/2022	GHANA KANTA MOCHAHARY Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM MS M DEKA	GA, ASSAM
24	WP(C)/4713/2022	ABDUL BASIT Versus THE UNION OF INDIA AND 2 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN MR M A BARBHUIYA	ASSTT.S.G.I.
25	WP(C)/4716/2022	KRISHNA KANTA BORAH @ KRISHNA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
26	WP(C)/4718/2022	MADHAB DEY Versus THE UNION OF INDIA AND 8 ORS	MR. A M BARBHUIYA MS A BEGUM	SC, HIGHER EDU ASSTT.S.G.I.
27	WP(C)/4720/2022	MONALISA HAZARIKA AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS. F BEGUM MS S Z HAYAT H. BHARALI	SC, HEALTH SC, FINANCE

28	WP(C)/4722/2022	ROSESHWAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR G CHOUDHURY MR M M ZAMAN MR. ARIF AHMED	GA, ASSAM
29	WP(C)/4724/2022	MINTU BORKATAKY Versus OIL INDIA LIMITED AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	SC, OIL
ADMISSION				
30	WP(C)/3146/2015 FIXED	NABA KUMAR MEDHI Versus THE STATE OF ASSAM and 2 ORS,	MR.U HAZARIKA MR.S KALITA MR.H DAS MS.T SOM MR.R BORGHAIN	MR. P N GOSWAMI SC, P H E
31	WP(C)/5430/2016 FIXED	MISS MANASHI HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR.P J PHUKAN MR.H BARUAH	GA, ASSAM MR. A PHUKAN, SC, GAD MR.D GOGOIR- 6and7 MR.S BORTHAKUR(R- 6&7)
32	WITH WP(C)/6730/2016	MRS BORNALI DUTTA CHANGMAI and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.D GOGOI MR.S BORTHAKUR MR.A BORGHAIN	GA, ASSAM MR. A PHUKAN, SC, GAD
33	WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
	WITH I.A.(Civil)/3050/2019 in WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
34	WP(C)/9514/2019 FIXED	SATYAJIT SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR A JAIN MR S DAS MR S A HUSSAIN	GA, ASSAM
35	WITH WP(C)/9516/2019	SUDIPTA GOSWAMI BHATTACHARJEE Versus THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR A JAIN MR S DAS MR S A HUSSAIN	GA, ASSAM
36	WITH WP(C)/9518/2019	AMARJIT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR A JAIN MR S DAS MR S A HUSSAIN	GA, ASSAM
37	WP(C)/4799/2020	LAMBUDHAR GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR G BORDOLOI, SC, COOPERATIVE DEPTT. MR F KHAN (R-7) MR U CHAUDHURY (R-7) MS D BARUAH (R-7) MS BISMITA BARMAN (R-7)
38	WP(C)/244/2021	ASHIM KUMAR HAZARIKA Versus THE UNION OF INDIA AND 8 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA	MR. S K SINGH (R-5 TO 7) MR. A GANGULY (R-5 TO 7) MR H GUPTA MR. A DUTTA (R-5 TO 7) ASSTT.S.G.I. SC, PWD
39	WP(C)/1516/2021	HITESH CH BHATTA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR S DAS MR D BORAH	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM ASSTT.S.G.I.
40	WP(C)/5893/2021 FIXED	DHRUBAJYOTI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR. M BHATTARAI MR P BHATTACHARJYA	GA, ASSAM
41	WP(C)/135/2022 FIXED	PANKAJ KANTI DEY Versus THE STATE OF ASSAM AND 3 ORS	MS. B SARMA	GA, ASSAM

42	WP(C)/1105/2022 FIXED	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	SC, AGRI. DEPARTMENT
43	WP(C)/3430/2022 FIXED	SUBHASH DAS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MR. A SARMA MR J P CHAUHAN	SC, HEALTH
44	WP(C)/3988/2022 FIXED	DALIMI KALITA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. A K BARUAH MR A DAS	SC, APDCL

ORDERS

45	Cont.Cas(C)/121/2019 FIXED	JYOTISH CHANDRA BARO Versus ALOK KUMAR AND ORS	MR. U K DAS	MR D KALITA (R-7,8) MR. D NATH (R-7,8) MR. R DHAR (R-9) MR M DEY (R-9)
46	Review.Pet./160/2019 FIXED, WP(C)/3632/2018 (D/O)	SRI AMIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS. N MAHANTA	SC, SEC. EDU. MR. A K PURKAYASTHA MR. S K DAS
47	WP(C)/889/2020 WP(C) 3920/17(D/O)	GHANASHYAM BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HEALTH
48	Cont.Cas(C)/24/2021 FIXED	HIRONYA KUMAR DAS Versus RAMENDRA NATH SARMAH, ACS,	MR D K DAS MS. P BHUYAN	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS K BORAH MR. C GOSWAMI
49	Cont.Cas(C)/155/2021 B/O	RADHESHYAM CHAUHAN Versus PREETOM SAIKIA AND 2 ORS.	MR. J LASKAR MR R DAS	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MS N M SARMA (R-2)
50	Cont.Cas(C)/302/2022 FIXED	ABU BOKKAR SIDDIQUE AND ANR Versus G D TRIPATHI , IAS,	K U AHMED MS N HASAN	
51	Cont.Cas(C)/304/2022 FIXED	NABAJYOTI BORA AND 8 ORS Versus NIRAAJ VERMA, IAS AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	
52	Cont.Cas(C)/305/2022 FIXED	NARAYAN CH DE Versus RAJ CHAKRABORTY	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	
53	Cont.Cas(C)/306/2022 FIXED	TAPASREE DAS Versus AKASH DEEP AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
54	Cont.Cas(C)/307/2022 FIXED	PRANAB JYOTI DAS AND ANR Versus NIRAAJ VERMA AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	

HEARING

55	WP(C)/660/2019 FIXED, WITH LCR	RAJIB AGASTY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S DAS MR. N BORUAH MR K DAS	GA, ASSAM MR H MAURYA (R2) MS. L SRIVASTAVA (R2) MR. S AGARWAL (R2)
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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1 TO 59), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7176/2021 B/O, WITH WP(C)/1906/2021(D/O)	JOMSHER ALI AND 106 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A RAHMAN	SC, P AND R.D. GA, ASSAM
2	Cont.Cas(C)/404/2022	DEBOJANI RAY @ DEBAYANI Versus GYANENDRA DEV TRIPATHI AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	
3	WP(C)/3243/2022	NIRANJAN DUTTA Versus THE UNION OF INDIA AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/4700/2022	BAGHMARI YUBA SANGHA CUM LIBRARY Versus THE STATE OF ASSAM AND 7 ORS	MR. S KALITA MR. S KAKATI MR P DAS	SC, P AND R.D. GA, ASSAM
5	WP(C)/4705/2022	KARUNA DEURY Versus THE STATE OF ASSAM AND 5 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. SC, BTC
6	WP(C)/4706/2022	FAKRUZZAMAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A H M R CHOUDHURY	GA, ASSAM
7	WP(C)/4710/2022	JAYA KUMARI DAS @ JAYA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	GA, ASSAM
8	WP(C)/4714/2022	DURGA UPADHYAY AND 38 ORS Versus THE UNION OF INDIA AND 6 ORS	MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, NHAI ASSTT.S.G.I.
9	WP(C)/4715/2022	JAHANARA BEGUM Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR. M R KHANDAKAR MR. A K AZAD	GA, ASSAM SC, FINANCE SC, REVENUE
10	WP(C)/4723/2022	SARBESWAR TAMULI AND 12 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NHAI SC, NHIDC ASSTT.S.G.I.

11	WP(C)/4725/2022 B/O	CEEROSMMOY BORAH AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM SC, J M B
12	WP(C)/4729/2022	SANJAN PAUL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S S SHARMA MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	GA, ASSAM SC. WATER RESOURCE DEPTT. SC, BTC
13	WP(C)/4730/2022	M/S BEHUBOR TEA COMPANY PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. S DEKA MS. J BORO MR J DAS	GA, ASSAM SC, REVENUE
14	WP(C)/4731/2022	TAMANNA BEGUM MAZUMDAR AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA	GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
15	I.A.(Civil)/2334/2021 in WP(C)/5707/2021 WITH WP(C)/5707/2021	FORTUNE INTEGRATED ASSET FINANCE LTD. AND ANR. Versus M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND 4 ORS. M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND ANR Versus THE STATE OF MAHARASHTRA AND 4 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	MR K P PATHAK
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
16	I.A.(Civil)/1869/2021 in WP(C)/4308/2021 WITH WP(C)/4308/2021	ABHIJIT MALAKAR AND ANR. Versus THE STATE OF ASSAM AND 9 ORS. LASKAR INDUSTRIES AND ANR Versus THE STATE OF ASSAM AND 6 ORS	GA, ASSAM MS. D SINHA MR F Z MAZUMDER MR M J QUADIR MR. K MIRA	SC, P AND R.D. MR M J QUADIR SC, PNRD GA, ASSAM
17	I.A.(Civil)/1749/2022 in WP(C)/290/2020 WITH WP(C)/290/2020	SMTI KAMALA SARMA AND ANR. Versus RAJU SHARMA AND 18 ORS. RAJU SHARMA AND 9 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. D NANDI MS P SARMAH MS. A CHETRY MR. B P SINHA	GA, ASSAM MR. B P SINHA SC, G M D A ASSTT.S.G.I. SC, PCB SC, GMC GA, ASSAM SC, PCB SC, G M D A SC, GMC
<u>ADMISSION</u>				
18	WP(C)/5063/2018 FIXED	RAJ KUMAR BUKALSARIA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S CHETIA MR. A GOYAL MR G KHANDELIA MR A CHOUDHURY	GA, ASSAM MR. N SHARMA (R6) MRS. A GAYAN (CGC, R4 & R5) PP, ASSAM ASSTT.S.G.I.
19	WP(C)/6774/2018	GAJEN DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. T C CHUTIA (GA, ASSAM, R-2 & 3) MS. N BORDOLOI (R-1)
20	WP(C)/6161/2019 B/O	M/S. ARIHANT ARMY AND GENERAL STORES Versus THE STATE OF ASSAM AND 5 ORS.	T BORAH MR. R K JAIN	GA, ASSAM MR R DHAR , SC, HANDLOOM & TEXTILE DEPARTMENT MR. P MAJUMDAR
21	WP(C)/3432/2020	JUGAL KISHORE MEDHI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR P KOULI MR DEBA SARMAH	MR H K DAS (R-6) MR. R. BORPUJARI, SC, REVENUE DEPTT. MR. S S ROY, GA, ASSAM

22	WP(C)/4233/2020	MEENAKSHI BAMALWA Versus THE UNION OF INDIA AND 4 ORS.	MS. P S CHAKRABORTY MS S SHARMA	SC, INCOME TAX
	WITH			
23	WP(C)/4061/2020	PRAMOD BAMALWA Versus THE UNION OF INDIA AND 5 ORS.	MS. P S CHAKRABORTY MS S SHARMA	SC, INCOME TAX
24	WP(C)/2977/2021	TOWAJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM MR. DITUL DAS MR. R RAHMAN SC, REVENUE
25	WP(C)/4805/2021 FIXED	PRASANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS L CHOUDHURY	SC, IRRIGATION
26	WP(C)/4844/2021	M/S INDRAPRASTHA COLD STORAGE AND ANR Versus THE UCO BANK AND 6 ORS	MR. A PARVEZ MR. M DUTTA MR J MAHANTA	MR. S C KEYAL MR. M SARMA MRS. A GAYAN (SC, ED), R-7 SC, ED
27	WP(C)/737/2022 WP(C) 3225/17(D/O), FIXED	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D DAS SR. ADV (R-9) GA, ASSAM MR H K NATH (R-9) MR D J MEDHI (R-9) SC, REVENUE
	WITH			
28	WP(C)/941/2020 CAVT. NO. 0009/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M DUTTA MR. N G KUNDU MR. P K R CHOUDHURY MS. S DEV	MR D J MEDHI GA, ASSAM MR D DAS (R5) MR H K NATH (R5) FOR CAVEATOR
	WITH			
29	WP(C)/3408/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N G KUNDU	GA, ASSAM
	WITH I.A.(Civil)/1477/2020 in WP(C)/3408/2020	M/S. DIBRU-DANGORI PART-I MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR H K NATH MR H K NATH	GA, ASSAM
30	WP(C)/1127/2022 FIXED	PRADEEP NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. H P NEOG	GA, ASSAM MR. P S BHATTACHARYYA ASSTT.S.G.I. SC. REVENUE
	WITH			
31	WP(C)/5003/2020	NIZARA NATH AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR. A DEKA MR H P GUWALA	MR. K K PARASAR (R-4,5) SC, REVENUE MS. D D BARMAN, GA, ASSAM ASSTT.S.G.I.
32	WP(C)/1900/2022 FIXED	PALLABH BHOWMICK Versus THE OMBUDSMAN, RESERVE BANK OF INDIA AND 3 ORS	PETITIONER IN PERSON	GA, ASSAM MR. R K BHATRA, COUSEL FOR SBI MR. D NATH, SR. GA, ASSAM
33	WP(C)/4115/2022 FIXED	SITA DEVI AGARWALLA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM SC, REVENUE
34	WP(C)/4295/2022 FIXED	M/S NORTH EAST INFRASTRUCTURE Versus THE UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MS E NATH	ASSTT.S.G.I. SC, BSNL
35	WP(C)/4343/2022 FIXED	M/S NORTH EAST INFRASTRUCTURE Versus UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	ASSTT.S.G.I. SC, BSNL

36	WP(C)/4463/2022 CAVT. NO.07182/022, FIXED	NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MS. S KHOUND FOR CAVEATOR
	WITH I.A.(Civil)/2058/2022 in WP(C)/4463/2022	M/S MATSHYA GANDHA MATSHYA BEBOSAI SAMABAI SAMITY LTD. Versus NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND 6 ORS.	MR S KHOUND MR S KHOUND MR D J MEDHI	MR J I BARBHUIYA
37	WP(C)/3775/2022 CAVT. NO. 05732/022,	NO. 11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR D DAS (R-6) MR S KHOUND (R-6) MR D J MEDHI (R-6) MR D KALITA FOR CAVEATOR
38	WP(C)/3826/2022 CAVT. NO. 06522/022,	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)
39	WP(C)/3975/2022 CAVT. NO. 06602022,117800006522/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR S SARMAH	GA, ASSAM MR. J I BORBHUIYA MR S KHOUND (FOR CAVEATOR) MR D J MEDHI (FOR CAVEATOR) FOR CAVEATOR
	WITH I.A.(Civil)/1850/2022 in WP(C)/3975/2022	M/S MATSHYA GANDHA MATSHYA BEBESAI SAMABAI SAMITY LTD. Versus M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.	MR D J MEDHI MR S KHOUND MS. S KHOUND	MR. B K DAS
	WITH I.A.(Civil)/1861/2022 in WP(C)/3975/2022	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD, Versus M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD AND 6 ORS	MR D J MEDHI MR D DAS MS. S KHOUND	MR. B K DAS
	WITH I.A.(Civil)/1957/2022 in WP(C)/3975/2022	NO. 11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. Versus M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.	MR J I BARBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. B K DAS
40	WP(C)/4208/2022 CAVT. NO. 07182/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR B DAS MR D J ADHIKARY	SC, CO OP GA, ASSAM MR S KHOUND MR D J MEDHI FOR CAVEATOR
ORDERS				
41	WP(C)/5695/2014	SK. GIASUDDIN Versus THE UNION OF INDIA and 4 ORS	MR A N AHMED	MR.S C KEYAL MRD C CHAKRABORTY ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS

42	Cont.Cas(C)/57/2016	J.K.B. ENTERPRISE Versus JYOTY NARAIN SHARMA and ORS	MR.G N SAHEWALLA MRS.S S BAWARI MR.A CHETIA MD.ASLAM	MR. T C CHUTIA (R6) MS. N DAS (R6) MR D K ROY (R6) MS. I KAKATI (R6)
43	Cont.Cas(C)/206/2017	KRISHNA MOHAN SARKAR and ANR. Versus AJIT KAKATI and 3 ORS.	MR.O P BHATI MRD MONDAL MR.P SARMA	MR.T C CHUTIA(R- 1&2) MR.D K ROYR- 1and2
44	Cont.Cas(C)/418/2018	ABDUL MANNAN Versus SHRI ALOK KUMAR AND 2 ORS.	MD. A. RASHID MR. M U MONDAL MR. M HUSSAIN MD. I H KHAN	MR. D SAIKIA (R1, R2) MR. R BORPUJARI (R1, R2) MS. N BORDOLOI (R1, R2) B JHORAR (R1, R2)
45	I.A.(Civil)/1039/2019 WITH WP(C)/3272/2014 (D/O) in WP(C)/3272/2014	NAGDIRGRAM GAON PANCHAYAT Versus THE STATE OF ASSAM and 4 ORS,	MR B KAUSHIK MR. A S DHILLON	MR S DAS GA, ASSAM MS. D SINHA MR A R BHUYAN MRS M BARMAN MR. N H BARBHUIYA MS. P TALUKDAR MR. S BORAH MS. H CHUTIA
46	Cont.Cas(C)/133/2020	URRUNABAND TEA ESTATE Versus BARNALI SHARMA AND 3ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MS. S. TODI	MS. K PHUKAN (R2, R4)
47	Cont.Cas(C)/522/2020	PREMA RAIDENGIA AND 17 ORS Versus Y. SURYANARAYAN, IFS	MS M DAS MR. P SAIKIA	MR. S BARUAH MS. M BARUAH
48	Cont.Cas(C)/555/2020	SAROJ SINGH AND ANR Versus LALROHLU KHIENGTE	MR. I ALAM MR. T SK MS. R R BORAH	MS. M BHATTACHARJEE
49	WP(C)/1706/2020	M/S. R.S.ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	GA, ASSAM SC, J M B
50	Cont.Cas(C)/20/2021	BISWANATH RABI DAS Versus GURDEEP SINGH PANESAR	MR. M KHAN	MRS. D DAS BARMAN MS. P CHUTIA
51	Cont.Cas(C)/361/2021	NRIPEN BORA Versus HEMEN DAS	MR. A SARMA L SANGTAM MR H KALITA	
52	I.A.(Civil)/2440/2021 in WP(C)/5365/2021	MD. MUBARAK ISLAM Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, APDCL MS P D NAIR (R-4) MR. A CHETRY (R-4) MR G ALAM (R-4)
	WITH WP(C)/5365/2021	MD. MUBARAK ISLAM Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS.	MR. N N B CHOUDHURY MR N KALITA MR. M DEWAN	MR. A J DAS (R- 4) MR P DEKA (R-4) SC, APDCL MS P D NAIR (R-4) MR. A CHETRY (R-4) MR G ALAM (R-4) MR. F AHMED (R-4) MR G RENGMA (R -4)
53	I.A.(Civil)/1584/2022 in WP(C)/2002/2022	BARDUAR GAON PANCHAYAT SAMABAI SAMITY LTD, Versus THE STATE OF ASSAM AND 12 ORS.	MR. S K TALUKDAR	GA, ASSAM MR. S K TALUKDAR
	WITH WP(C)/2002/2022	UTTAR RAMPUR SAMABAI SAMITY LTD. AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R BORUAH	GA, ASSAM MR. S K TALUKDAR
54	I.A.(Civil)/1817/2022 FIXED in WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR H RAHMAN MR S HOQUE	GA, ASSAM SC, REVENUE

	WITH WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR S HOQUE	GA, ASSAM SC, REVENUE
55	I.A.(Civil)/1959/2022 in WP(C)/5650/2020	DHANANJAY BASUMATARY Versus HAGRAMA MOHILARY AND 21 ORS.	MR P BHARADWAJ	MR. D SAIKIA MR. A R BHUYAN MR. S R RABHA
	WITH WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MR. M A I HUSSAIN (p-2) MD. R ALI (p-2) MR. A KHOUND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA MR. S R RABHA MR. B PRASAD MR. R BAISHYA SC, WPT AND BC SC, BTC SC, ASEC
	WITH I.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM SC, WPT AND BC MR. N BORAH SC, ASEC SC, BTC
	WITH I.A.(Civil)/679/2021 in WP(C)/5650/2020	SANJOY SWARGIARY Versus HAGRAMA MOHILARY AND 27 ORS.	MR. K N CHOUDHURY MR. M DAS MR. M K DAS	GA, ASSAM SC, BTC
	WITH I.A.(Civil)/1885/2022 in WP(C)/5650/2020	SAIKONG BOSUMATARY Versus HAGRAMA MOHILARY AND 21 ORS.	MR P BHARADWAJ	MR. D SAIKIA MR. A R BHUYAN MR. S R RABHA
56	WP(C)/4483/2022 FIXED	JOYMATI TALUKDAR AND 5 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	R SARMAH MR H K NATH	GA, ASSAM SC, EXCISE DEPTT.
57	WP(C)/4495/2022 CAVT. NO.07322/022, FIXED	PRABIN KUMAR DEORI AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A BHATTACHARJEE MR. D J KAPIL	GA, ASSAM MR. P HAZARIKA SC, DEORI AUTONOMOUS COUNCIL FOR CAVEATOR SC, ASEC

STAY MATTERS

58	WP(C)/2759/2017	MANIK SHIL Versus KARBI ANGLONG AUTONOMOUS COUNCIL and 3 ORS.	MR.P C DEY MR.I HAQUE MS.S PAUL	GA, ASSAM SC, K A A C
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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022

13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 120), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/501/2022 in WP(C)/4124/2021	MD. NIZAM UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, REVENUE
	WITH WP(C)/4124/2021	MAJIBUR RAHMAN @ MAJIBUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, REVENUE
2	I.A.(Civil)/1240/2022 in Cont.Cas(C)/115/2020	DINESH BURAGOHAJIN Versus GAURAV BOTHRA, IAS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAJIN	
	WITH Cont.Cas(C)/115/2020	DINESH BURAGOHAJIN Versus GAURAV BOTHRA, IAS	MD A S AHMED	
3	I.A.(Civil)/1354/2022 in Cont.Cas(C)/376/2016	BAIJAYANTI BORDOLOI Versus RAJIV MEHRISHI AND 3 ORS	MR. R M CHOUDHURY	
	WITH Cont.Cas(C)/376/2016	SMTI. BAIJAYANTI BORDOLOI Versus RAJIV MEHRISHI and 2 ORS.	MR.R BARUAH MR.R M CHOUDHURY	MR.M PHUKAN
ADMISSION				
4	WP(C)/4860/2015	SMT. DIPTI BORI Versus THE STATE OF ASSAM AND 6 ORS	MR.M DEKA MR.S HOQUE	MR.C BARUAH SC, FOREST SC, AG MS.A VERMA SC, FINANCE MR.R K BORA
5	WP(C)/5881/2015	DIGANTA BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MR. D NATH MR. P K BORDOLOI	GA, ASSAM MR.Y DOLAY SC, J M B
6	WP(C)/2624/2016	MITHINGA BARO and 5 ORS Versus THE UNION OF INDIA and 11 ORS	MR.N BARMAN MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI	C.G.C. ASSTT.S.G.I. MS.R DEVI

	WITH I.A.(Civil)/2545/2017 in WP(C)/2624/2016	THE UNION OF INDIA Versus MITHINGA BARO and 16 ORS	C.G.C. MS.R DEVI	MR.N BARMAN MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI
7	WP(C)/1322/2017	MRIDUL RAY and 11 ORS. Versus THE UNION OF INDIA and 4 ORS	MR.A HUSSAIN MR.A MOBARAQUE	C.G.C. MR.S K MEDHI ASSTT.S.G.I.(R. 1,2,3,4 & 5.)
8	WP(C)/3577/2017 FIXED	GUNARAM GOGOI Versus THE STATE OF ASSAM and 5 ORS.	MS.S G BARUAH MS.Q RAI MS.S SANGMA MR.A SARAWGI	DR.B AHMED MR.B GOGOI MR A. KALITA, SC, INDUSTRIES AND COMMERCE DEPT. SC, FINANCE SC, INDUSTRIES
9	WP(C)/1198/2018	KHIRAMAI TALUKDAR MAHANTA Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM MR. M. NATH MR. A ROY MR. A BHATTACHARJEE SHRI M. NATH, LEARNED COUNSEL FOR THE RESPONDENT.
10	WP(C)/2975/2018	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. C S HAZARIKA GA, ASSAM
11	WP(C)/3537/2018	MONJULA BORUAH Versus THE STATE OF ASSAM AND 2 ORS.	MS. R GOGOI MS. D DUTTA	GA, ASSAM SC, HEALTH
12	WP(C)/3538/2018	BISWAJIT MAHATO Versus THE UNION OF INDIA AND 4 ORS.	MR. S K SAHARIAH MR D C NATH MR. C SHARMA	ASSTT.S.G.I.
13	WP(C)/3559/2018	RUPALI HAZARIKA Versus THE OIL INDIA LTD. AND 3 ORS.	MR. A K MAHESWARI	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MR. S CHOWDHURY SC, O I L MR. A JAHID
14	WP(C)/5754/2019	KALPATARU POWER TRANSMISSION LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MS. S SARMA	GA, ASSAM MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY FOR CAVEATOR
15	WP(C)/9324/2019	ANANTA PATOWARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P KATAKI MRS R BEGUM MS. M DEVI MR D KALITA	GA, ASSAM
16	WP(C)/135/2020	BABITA RAY Versus THE STATE OF ASSAM AND 4 ORS.	MISS. M DAS MR. P SAIKIA	GA, ASSAM
17	WP(C)/152/2020	SRI PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MRS. K BARPUZARI MR. R K TALUKDAR MR. A CHAMUAH MR. R BORO MR A BORUAH MR. B KONWAR MS A DEURI MS D DUTTA	GA, ASSAM SC, GAD SC, PERSONNEL DEPT. SC, FINANCE
	WITH I.A.(Civil)/1599/2021 in WP(C)/152/2020	PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. A CHAMUAH	SC, FINANCE
18	WP(C)/1607/2020	MUKUT DAS Versus THE ASSAM POWER GENERATION CORPORATION LTD. AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. R M DEKA	SC, APDCL SC, APGC

19	WP(C)/5421/2020 CAVT. NO.07092/020,	SOMA NATH Versus THE STATE OF ASSAM AND 10 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MR. A Y CHOUDHURY MR. T A CHOUDHURY FOR CAVEATOR SC, REVENUE
	WITH			
20	WP(C)/4949/2020 CAVT. NO. 07092/020,	ANUPOM SARMA Versus THE STATE OF ASSAM AND 10 ORS	MR. A H M R CHOUDHURY	GA, ASSAM MR. A Y CHOUDHURY, FOR CAVEATOR MR. N H LASKAR MR. T A CHOUDHURY (R 5- 11) SC, REVENUE
21	WP(C)/451/2021	DEBARAJ MUDOI @ DEBARAJ CH DAS @ DEBRAJ DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A T SIKDER MR. S ALIM	SC, AG SC, HEALTH
22	WP(C)/1247/2021 FIXED	PHUKAN CH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH MR. M C DAS	SC, AG MR. R K TALUKDAR SC, IRRIGATION SC, FINANCE
	WITH			
23	WP(C)/174/2019	PHUKAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	GA, ASSAM SC, IRRIGATION
	WITH			
24	WP(C)/277/2022	PHUKAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MS. P K DEVI	GA, ASSAM MR. R BORPUJARI (R-5) SC, IRRIGATION DEPTT.
25	WP(C)/4381/2021	KASHMIRI TERONPI Versus THE STATE OF ASSAM AND 8 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, AG MR. S K MEDHI (r-9) SC, FINANCE SC, K A A C SC, P H E
	WITH			
26	WP(C)/2744/2021	SUMIT HANSE Versus THE STATE OF ASSAM AND 8 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM MR J CHUTIYA (SC, KAAC) SC, AG SC, K A A C SC, P H E
27	WP(C)/6738/2021 FIXED	PRASANTA KALITA Versus TE ASSAM STATE WAREHOUSING CORPORATION AND ANR	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR. K GUPTA(R NOS.1,2)
28	WP(C)/7131/2021 FIXED	RUPJOUTEY DAS@ RUPJYOTI DAS BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	GA, ASSAM SC, F.T SC, FINANCE
29	WP(C)/734/2022	SAURABH HAZARIKA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR C GOSWAMI	SC, P AND R.D. MR. M NATH, SC, P&RD (R- 1,3,5) MR. J K GOSWAMI, GA, ASSAM (R-2,4)
30	WP(C)/1231/2022	BIJON HAPILA Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	SC, P H E SC, NCHAC SC, FINANCE
31	WP(C)/1429/2022	PRANJAL KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	SC, WATER RESOURCE
32	WP(C)/1809/2022	AJOY LANGTHASA AND 4 ORS Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND ANR	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	SC, NCHAC
33	WP(C)/4281/2022 FIXED	BASANTA KUMAR PAIT AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, APSC SC, TRANSPORT

ORDERS

34	Review.Pet./125/2017 WP(C)/3332/2011 (Disposed)	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD Versus DR KHURSHID ALAL	MR. SURAJIT DAS MR. P P DAS MR. G CHOUDHURY MR. G CHOUDHURY MR.K K GOSWAMI MR. B SARMA MS. S KAUSHIK MR S A BARBHUYAN SC, AIDC	MR.C S HAZARIKA MD.M U AHMED MR.S F CHISTIE
	WITH I.A.(Civil)/1010/2018 in Review.Pet./125/2017	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. Versus DEEPA KHURSHID	MR G CHOUDHURY MR. B SHARMA MR. S AHMED MS A REHMAN	MR. M U AHMED
	WITH I.A.(Civil)/1012/2018 in Review.Pet./125/2017	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. Versus SMTI. DEEPA KHURSHID AND 2 ORS	MR G CHOUDHURY MR. B SHARMA MR. S AHMED MS A REHMAN	MR. M U AHMED
35	Cont.Cas(C)/248/2017	HIRAMOCHAN DOLEY Versus HEMA DOLOI BORGOHAIN and ANR.	MR.B K SINGH MS.M BORA	MR.M BISWAS (R- 1 & 2)
36	Review.Pet./81/2019 WP(C)/6581/2005 (Disposed)	SRI DINESH KALITA Versus STATE OF ASSAM AND 5 ORS.	MS. T KALITA MR S SARMA MS B DEVI MR G GOSWAMI	SC, SEC. EDU. MR. P HAZARIKA MR. H S BORAH
37	Cont.Cas(C)/209/2019	ANDIBI NATH AND 77 ORS. Versus PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
	WITH 38 Cont.Cas(C)/86/2019	HALESWARI BASUMATARY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
	WITH 39 Cont.Cas(C)/164/2019	HASINA KHATUN AND 18 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
	WITH 40 Cont.Cas(C)/252/2019	PANCHAMI BALA RAY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
	WITH 41 Cont.Cas(C)/303/2019	SUNITY BRAHMA AND 66 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
	WITH 42 Cont.Cas(C)/333/2019	PADUMI BARAH AND 23 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
	WITH 43 Cont.Cas(C)/340/2019	PARUL DAIMARI AND 61 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
	WITH 44 Cont.Cas(C)/350/2019	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION Versus PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
	WITH 45 Cont.Cas(C)/550/2019	BHANUMATI BORO AND 54 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
46	Cont.Cas(C)/175/2020	NIRMAL KUMAR MOHANTA Versus RAMENDRA NATH SARMA, ACS	MR. N DEKA MR. M GOGOI	MR. I CHOUDHURY

47	I.A.(Civil)/322/2020 in WP(C)/7296/2019	BASANTA KR TALUKDAR Versus BHABA PRASAD KAKATI AND 5 ORS	MR. A SARMA MS. E SHITIRI MR A DAS	MR. B K DAS SC, TRANSPORT MR. H P NEOG
	WITH WP(C)/7296/2019	BHABA PRASAD KAKATI Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS MR S P DAS MR. H P NEOG	SC, TRANSPORT
48	Cont.Cas(C)/606/2020 FIXED	FAZNUL HOQUE Versus JOLLY DAS BRAHMA AND 3 ORS	MR Z HUSSAIN MR. M HOQUE	
49	I.A.(Civil)/2015/2020 Cont.Cas(C)/599/2019 (Disposed) in Cont.Cas(C)/599/2019	MOFIDA KHATUN AND 7 ORS. Versus PURABI KNOAR AND ANR.	MD. A. RASHID MR. M HUSSAIN	
50	I.A.(Civil)/422/2021 WP(C) 2564/2019 (Disposed) in WP(C)/2564/2019	LAKHI RANI GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MRS. R RONGMEI	GA, ASSAM MR. M U MAHMUD (R5) MR S H MAHMUD (R5) MS R ALI (R5) MS N BORDOLOI (R5) MS. P DEVI (R5)
51	Cont.Cas(C)/486/2021	RUBUL KR SARMA Versus CHANDRA DEVI	MR. S BANIK A N HUSSAIN MS F BEGUM	MR S P DAS
52	Cont.Cas(C)/492/2021 FIXED	DINESH SARMAH Versus RAMENDRA NATH SARMA	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS K BORAH
53	I.A.(Civil)/1507/2021 in WP(C)/1007/2021	MOKRAM ALI Versus SAHADULAL AHMED AND 7 ORS.	MR. M U MONDAL MS. N NASRIN (R-7) MD. I H KHAN (R-7)	SC, ELEM. EDU MR R KALITA SC, EDU
	WITH WP(C)/1007/2021	SAHADULAL AHMED AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL (R-7) MS. N NASRIN (R-7) MD. I H KHAN (R-7)
54	Cont.Cas(C)/42/2022	RATAN KUMAR GHOSH Versus BIDYUT BIKASH BHAGAWATI	MR H DAS MR. B C DEKA	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS
55	Cont.Cas(C)/238/2022	RAJESWAR SARMA AND 2 ORS. Versus MUKESH CHANDRA SAHU	MR. U K NAIR MR. M P SARMA MR. A BORO	
56	Cont.Cas(C)/239/2022	DR. NANI GOPAL GOSWAMI AND ANR Versus MUKESH CHANDRA SAHU, IAS	MR. U K NAIR MR. M P SARMA MR. A BORO	
57	I.A.(Civil)/637/2022 FIXED in WP(C)/8292/2019	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MS. M K BROWN	MR. R BORPUJARI SC, HEALTH
	WITH WP(C)/8292/2019	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MS. M K BROWN	MR. R BORPUJARI SC, HEALTH
	WITH WP(C)/228/2020	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR J SINGH MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MS. J KONWAR	MS. M BARMAN MR. M ISLAM SC, HEALTH

HEARING

59 Co.App./3/2013
CAVT. NO. 959/2013
FIXED

BHABESH CH. BAROOWA
Versus
D.C.BAROOWA and 6 ORS.

MR.D K MISHRA(Sr. Adv.)
MR.D K MISHRA(Sr. Adv.)
MR.B PRASAD
MR.S ALI
MR. K P PATHAK

N DUTTA
B D DAS
MR S AGARWAL
H K SARMA
MR S BANIK
MR R DUBEY
D NATH
MR H BEZBARUA
A B KAYASTHA
A ISLAM
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/1864/2022 WITH CASE DIARY, B/O	DILIP BARMAN Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	PP, ASSAM
MOTION (BA)				
2	Bail Appln./1725/2022	CHIRANJIB SARKAR Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
3	Bail Appln./1726/2022	RINKU LAHKAR Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
4	Bail Appln./1727/2022	ANNA KHATUN Versus THE STATE OF ASSAM	MS R A MOSTAFI MR. D P DUTTA MS. B M CHHETRI	PP, ASSAM
5	Bail Appln./1728/2022	JAHIR UDDIN TAPADAR @ JAHIR UDDIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H R CHOUDHURY MR. S TALUKDAR	PP, ASSAM
MOTION				
6	Crl.Pet./688/2022	JITU GOGOI Versus THE STATE OF ASSAM AND ANR	MR. M K BORAH MRS. P KASHYAP	PP, ASSAM
7	Crl.Pet./689/2022	SANDIP DAS @ SANDEEP KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM
8	AB/1994/2022 B/O	BINNAT ALI Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
9	AB/2018/2022	SABIRUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
10	AB/2019/2022	BIKRAM KUMAR BARMAN @ BIKRAM BARMAN Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM

11	AB/2020/2022	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS	PP, ASSAM
12	AB/2022/2022	BASER ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
13	AB/2023/2022	SANJOY FIROZ KULLA AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
14	AB/2024/2022	MD. SOLEMAN ALI AND 14 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
15	AB/2027/2022	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
16	AB/2028/2022	GAURAV BORAH @ GAURAB BIKASH BORAH AND 2 ORS Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MRS J BORAH	PP, ASSAM
17	AB/2031/2022	MOSLEM ALI SHEIKH @ MOSLEM ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN	PP, ASSAM
ADMISSION				
18	CrI.A./32/2022	SHABAN KARMAKAR @ TERU Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR N ISLAM	PP, ASSAM
	WITH I.A.(CrI.)/306/2022 in CrI.A./32/2022	SHABAN KARMAKAR @ TERU Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR N ISLAM	PP, ASSAM
19	CrI.A./113/2022	JAKUB BHENGRA Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
	WITH I.A.(CrI.)/281/2022 in CrI.A./113/2022	JAKUB BHENGRA Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
20	CrI.Pet./225/2022 WITH LCR 2 FILES(SCANNED COPY), B/O	TAREK AZIZ LASKAR @ TARIK ALI LASKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY MR. S K DAS	MR. S B LASKAR (R-2) MR. H A LASKAR (R-2) MS N KALITA (R-2) PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./1541/2022 FIXED	LAL MAMUD BOKSA Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA J DEVI	PP, ASSAM
22	Bail Appln./1591/2022 FIXED	MD. MAINUL HOQUE Versus THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
23	Bail Appln./1602/2022 FIXED	RAHUL ALI Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
BAIL HEARING				
24	AB/311/2022	AMBIKA BASUMATARY @ AMBRIKA BASUMUATARIY Versus THE STATE OF ASSAM AND ANR	MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
25	AB/371/2022	JAYANTA BEZ Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM

26	AB/498/2022	ALTAB ALI Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR A K DAS	PP, ASSAM
27	AB/605/2022	RAFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
28	AB/622/2022	TAPAN KR DAS Versus THE STATE OF ASSAM	MR. T DEURI J RABHA	PP, ASSAM
29	AB/934/2022	KUSHAL GOGOI Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
30	AB/952/2022	MD. MIRAJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
31	AB/964/2022	DEBANAND THAKUR Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
	WITH			
32	AB/970/2022	KANU BHATTACHARJEE Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR N AHMED	PP, ASSAM
33	AB/1040/2022	TILAK DEB Versus THE STATE OF ASSAM	MS. J BAISHYA MR F HAQUE MR A HUSSAIN	PP, ASSAM
34	AB/1058/2022	PRONAB LAHON Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
35	AB/1107/2022	SHAFIDUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
36	AB/1507/2022	RAJDEEP GOGOI Versus THE STATE OF ASSAM	MR T H HAZARIKA Mukesh Sharma MR M CHETIA	PP, ASSAM
37	AB/1534/2022	SHAJAHAN ALI AND 8 ORS Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
38	AB/1552/2022	MUKUL KHAN AND 2 ORS Versus THE STATE OF ASSAM	MR. M H ANSARI MR. S ALIM MS B KALITA	PP, ASSAM
39	AB/1565/2022	NIJAMUL HASSAN Versus THE STATE OF ASSAM	MR A ISLAM	PP, ASSAM
40	AB/1568/2022	MOFIZ UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
41	AB/1658/2022 FIXED	ANSUMAN BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI A SWARGIARY R MALAKAR	PP, ASSAM
	WITH			
42	AB/1637/2022	PALLAVI THAKURIA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A BHATTACHARYA MR. K MALAKAR MS S DAS	PP, ASSAM
43	AB/1776/2022 FIXED	MD. RUBUL AMIN @ MD. RAHUL AMIN AND ANR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
44	AB/1810/2022 FIXED	MOHIBUL HOQUE Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM

45	AB/1832/2022 FIXED	CHANDAN YADAV Versus THE STATE OF ASSAM	MR. JUNM LASKAR	PP, ASSAM
46	AB/1930/2022 FIXED	MD. ABDUL MANNAN AND 4 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM

ORDERS

47	CrI.Pet./242/2020 B/O	ABU SALEH FAKAR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MR. A MALIK	PP, ASSAM
48	I.A.(CrI.)/88/2021 BA 202/2020(D/O), FIXED in Bail Appln./202/2020	THE STATE OF ASSAM Versus DULAL BORA	PP, ASSAM	MS. P BORAH
49	CrI.Pet./751/2021 WITH LCR 1 FILE(SCANNED COPY), B/O	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR P KATAKI	PP, ASSAM
50	CrI.A./22/2022 WITH LCR 4 FILES	RANJIT KHAKHLARY Versus THE STATE OF ASSAM AND ANR	MRS R BEGUM MR. N AHMED MR N J DUTTA MR R A AHMED	PP, ASSAM
51	CrI.Pet./437/2022 WITH LCR 1 FILE, FIXED	BAHARUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
52	CrI.Pet./463/2022 B/O	RIZWAN PASHA @ MD. RIZWAN Versus THE STATE OF ASSAM AND 2 ORS	MS G DEKA MS. K KALITA	PP, ASSAM SC, FOREST

HEARING

53	MFA/24/2016 WITH LCR, B/O	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MS B DEVI MRS. UMA CHAKRABORTY DR. B N GOGOI MS. M CHATTERJEE MR.N K DAS MS.N MEDHI MS. M ACHARYYA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
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WITH

I.A./667/2016
in MFA/24/2016

UNION OF INDIA
Versus
M/S DRUK SATAIR CORPORATION
LIMITED

MS B DEVI
MR.N K DAS
MS.N MEDHI
MS.R R BORAH

WITH

54 MFA/35/2016

UNION OF INDIA
Versus
M/S DRUK SATAIR CORPORATION
LIMITED

MSB DEVI
MRS. UMA CHAKRABORTY
DR. B N GOGOI
MS. M CHATTERJEE
MR.N K DAS
MS.N MEDHI
MS. M ACHARYYA
MS.R R BORAH

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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022

10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1720/2022	TIL BHADUR CHETRI @ DAHAL Versus THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI MR S PRODHANI	PP, ASSAM
2	Bail Appln./1723/2022	HAFIJUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. S KATAKI MS. R DUTTA	PP, ASSAM
3	Bail Appln./1729/2022	MOHAMMAD TASLIM AHAMAD Versus THE UNION OF INDIA	MR. Y S MANNAN MR A RAHMAN MS N DEKARAJA	MR. S C KEYAL SC, DRI
<u>MOTION</u>				
4	Crl.Pet./686/2022	BIJU KONWAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	PP, ASSAM
5	Crl.Pet./687/2022	ARSHID ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A WAHAB MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
6	Crl.Pet./690/2022	RITURAJ RABHA Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MS I PATAR MR D MEDHI B ALI SK	PP, ASSAM
7	Crl.Pet./691/2022	RAJIB CHANGMAI Versus THE STATE OF ASSAM AND ANR	MR. B K GOGOI	PP, ASSAM
8	Crl.Pet./692/2022	KAYEM UDDIN Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MS P TOKBIPI	PP, ASSAM
9	Crl.Pet./693/2022	BALWAN BHAMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
10	AB/2021/2022	DR. JILLAUH RAHMAN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	PP, ASSAM

11	AB/2025/2022	MD. AKKASH ALI AND 4 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
12	AB/2029/2022	MD. AHAMMAD ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN	SC, FOREST
13	AB/2030/2022	MOZIBAR RAHMAN Versus THE STATE OF ASSAM	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN	PP, ASSAM
ADMISSION				
14	W.P.(CrI.)/5/2019 FIXED	BIJOY LAKHI GARG Versus AXIS BANK LTD. AND 4 ORS.	MR. A K SHARMA MS. S D SAIKIA MR A DUTTA MR. K P GOGOI	MR. S S ROY, GA. ASSAM (R-4 AND 5) Mukesh Sharma MS. N JOSHI (R-1, 2 AND 3) MR S ALI
15	CrI.Pet./411/2021 WITH LCR 2 FILES, B/O	THE STATE OF ASSAM AND 2 ORS. Versus MEGHAN KUMAR	MR. P N GOSWAMI MR. K P PATHAK ADDL. AG, ASSAM	MR. A K GUPTA MR. R S MISHRA
16	CrI.A./137/2022 B/O	DHIRAJ KUMAR KAKATI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY M S HUSSAIN	PP, ASSAM
	WITH I.A.(CrI.)/351/2022 in CrI.A./137/2022	DHIRAJ KUMAR KAKATI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY M S HUSSAIN	PP, ASSAM
17	CrI.Pet./201/2022 FIXED	DEVOPAM NARENDRA BAJPAI Versus INSPECTOR OF LEGAL METROLOGY AND ANR.	MR S KHOUND R SARMAH MR H K NATH MR A JAIN	PP, ASSAM
	WITH			
18	CrI.Pet./200/2022	HINDUSTAN UNILEVER LIMITED Versus INSPECTOR OF LEGAL METROLOGY AND ANR.	MR S KHOUND R SARMAH MR H K NATH MR A JAIN	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./1058/2022 FIXED	ZAKIR HUSSAIN @ JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY	PP, ASSAM
20	Bail Appln./1169/2022	NAZNUR AHMED @ NAJNUR AHMED@ MD. FARUK HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
21	Bail Appln./1554/2022 FIXED	BIJOY GHANSHI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
22	Bail Appln./1580/2022 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
23	Bail Appln./1584/2022 FIXED	HEMA NEWAR AND 6 ORS Versus THE STATE OF ASSAM	MR H J TAMULI MR. H S BORAH	PP, ASSAM
24	Bail Appln./1600/2022 FIXED	JIABUR RAHMAN @ JIAUR RAHMAN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR A R BHUYAN MS R A MOSTAFI N ISLAM	PP, ASSAM
25	Bail Appln./1608/2022 FIXED	RUPAM GOGOI Versus THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
26	Bail Appln./1624/2022 FIXED	MD. JAKIRUL HOQUE @ JACKY Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY	PP, ASSAM

27	Bail Appln./1638/2022 FIXED	MOFIZUL SARKAR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
28	Bail Appln./1651/2022 FIXED	RAJAKUL ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR M REJA MR. P S BISWAS MS. J GHOSH	PP, ASSAM
29	Bail Appln./1652/2022 FIXED	BIRAJ CHANGMAI AND 3 ORS. Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM

BAIL HEARING

30	AB/1775/2021	SMTI. NABAM AKA Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MR. M G SINGH MR. D J NATH	SC, C B I
31	AB/1339/2022	MD. JASMAT ALI PARAMANIK AND 3 ORS Versus THE STATE OF ASSAM	MR. S U AHMED MR. S ISLAM MR A HAWARI	PP, ASSAM
32	AB/1652/2022	MOBINA KHATUN Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
33	AB/1655/2022	KAMRUZZAMAN HOQUE Versus THE STATE OF ASSAM	H A AHMED MR. R ALI DR. R HOQUE MR A S SK	PP, ASSAM
34	AB/1703/2022	LATIF ALI Versus THE STATE OF ASSAM	MR S K SARKAR MRS V L BHATTACHARJEE MS C BURAGOHAIN	PP, ASSAM
35	AB/1715/2022	MOSTAFA RAHMAN @ MOSTAFA ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
36	AB/1716/2022	MD. ASHAD ULLAH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
37	AB/1717/2022	SADEK ALI Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	PP, ASSAM
38	AB/1726/2022	MRS. TOIMAN NESSA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
39	AB/1748/2022	PRADIP BASUMATARY AND ANR Versus THE STATE OF ASSAM AND ANR	MS H TERANGPI	PP, ASSAM
40	AB/1757/2022	MOMPI@ HARUNOR RASHID Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY	PP, ASSAM
41	AB/1759/2022	MD. SAHJAHAN UDDIN Versus THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM
42	AB/1760/2022	MD. JIAUR RAHMAN Versus THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM
43	AB/1834/2022 FIXED	RAHUL GUPTA Versus THE UNION OF INDIA	DR B P TODI MR A NATH DR ANKIT TODI	SC, GST
44	WITH Bail Appln./1553/2022	ANAND SARAFF Versus THE UNION OF INDIA	DR B P TODI MR A NATH DR ANKIT TODI	MR. S C KEYAL

45	AB/1888/2022 FIXED	NIDAN ALI Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
46	AB/1929/2022 FIXED	RAJU TIRKY Versus THE STATE OF ASSAM	MR. M K SHARMA MR. P TELI	PP, ASSAM
47	AB/1931/2022 FIXED	RAJESH SINGH @ RAJESH KUMAR Versus THE STATE OF ASSAM	MR. B K GOGOI MR. S ROY	PP, ASSAM
ORDERS				
48	CrI.A./211/2019 WITH OFFICE NOTE, LCR 4 FILES	SRI LAKHAN DAS Versus STATE OF ASSAM AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
49	I.A.(CrI.)/50/2021 WITH OFFICE NOTE in CrI.A./8044/2020	ON THE DEATH OF BIKASH BHUIYA, HIS LEGAL HEIRS BIDYUT KUMAR BHUIYA AND 5 ORS. Versus NEPAL CHANDRA DAS AND ANR.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR	PP, ASSAM
	WITH CrI.A./8044/2020 (Filing Number)	ON THE DEAT OF BIKASH BHUIYA HIS LEGAL HEIRS BIDYUT KUMAR BHUIYA Versus NEPAL CHANDRA DAS AND ANR. B	MR. I H LASKAR	
	WITH CrI.L.P./3/2021	ON THE DEATH OF BIKASH BHUIYA, HIS LEGAL HEIRS BIDYUT KUMAR BHUIYA AND 5 ORS. Versus NEPAL CHANDRA DAS AND ANR	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. N H LASKAR MR J H LASKAR	MS A GAYARI PP, ASSAM
50	I.A.(CrI.)/526/2021 WITH LCR 3 FILES in CrI.A./198/2021	SMT. BIMALA BARMAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
	WITH CrI.A./198/2021	SMTI. BIMALA BARMAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
51	CrI.Pet./630/2021 B/O	HAMED ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR. H A AHMED	ANACLATAS AHMED (R2) PP, ASSAM
52	I.A.(CrI.)/90/2022 WITH OFFICE NOTE in CrI.A./35/2022	LIENKHOKHAI CHANGSAN Versus THE STATE OF ASSAM	MR. J LASKAR MR F Z MAZUMDER MR R DAS	PP, ASSAM
	WITH CrI.A./35/2022	LIENKHOKHAI CHANGSAN Versus THE STATE OF ASSAM	MR. J LASKAR MR F Z MAZUMDER MR R DAS	PP, ASSAM
53	CrI.A./30/2022	MANDEL LALTHLANGAMA DURPUI Versus THE STATE OF ASSAM	MR. J LASKAR MR F Z MAZUMDER MR R DAS	PP, ASSAM
	WITH I.A.(CrI.)/88/2022 in CrI.A./30/2022	MANDEL LALTHLANGAMA DURPUI Versus THE STATE OF ASSAM	MR. J LASKAR MR F Z MAZUMDER MR R DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 60 TO 117), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5653/2021	NORTH EAST REGION FINSERVICES LIMITED Versus PUNJAB NATIONAL BANK AND 3 ORS	MR G N SAHEWALLA MR. N ANIX SINGH MR. A CHETIA MS S NASRAT	S HAQUE (R-1) S HAQUE (R-1) MS R HALOI (R-1) SC, PNB
2	WP(C)/1394/2022	M/S UNITED COMMERCIAL COMPANY Versus THE CHAIRMAN, RAILWAY CLAIMS TRIBUNAL AND 4 ORS.	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
3	WP(C)/2698/2022	MOYNAL HOQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MR. Y ALI	MR K P PATHAK GA, ASSAM MR. S K TALUKDAR
4	WP(C)/2832/2022	ROHIMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
5	WP(C)/3743/2022	MANJU ALI SK Versus THE STATE OF ASSAM AND 5 ORS	MR M RANA S I AKAND	SC, P AND R.D. GA, ASSAM SC, BTC
6	WP(C)/3931/2022	SWAPAN BOSE Versus THE UNION OF INDIA AND 5 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/3978/2022	HRISHIKESH ADHIKARY Versus THE STATE OF ASSAM AND 5 ORS.	MRS N. SINGHA	GA, ASSAM SC, EXCISE DEPTT.
8	WP(C)/4032/2022	ASHIYA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR M R ADHIKARI MS M BORAH	GA, ASSAM SC, REVENUE
9	WP(C)/4126/2022	SONESWAR DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR MINTU SAIKIA	GA, ASSAM SC, FINANCE SC, REVENUE
10	WP(C)/4525/2022 FIXED	MD. WAIZUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	SC, P AND R.D.

11	WP(C)/4644/2022 FIXED	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. M MORE	GA, ASSAM SC, APDCL
12	WP(C)/4687/2022	SURAT ALI SHEIKH Versus THE GAUHATI HIGH COURT AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, GHC SC, TRANSPORT
<u>ORDER (STAY VACATING)</u>				
13	I.A.(Civil)/2077/2022 FIXED in WP(C)/3668/2022 WITH WP(C)/3668/2022	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR Versus UTTAM KUMAR DAS UTTAM KUMAR DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR P SHARMAH MR. K N CHOUDHURY MR. M DAS	MR. M DAS SC, AFDC
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
14	I.A.(Civil)/1236/2022 in WP(C)/190/2022 WITH WP(C)/190/2022	CHANDRADHAR KALITA AND ANR. Versus PRATIBHA KALITA PRATIBHA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. K SINGHA MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR J SINGH	GA, ASSAM GA, ASSAM SC, REVENUE
<u>ADMISSION</u>				
15	WP(C)/8890/2018	REJINA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR J I BARBHUIYA MR. L MOHAN MR. R ALI	GA, ASSAM MR. A R SIKDAR (R7) MR M AHMED (R6) MR. A HUSSAIN (R6) MD A ALI (R7) MR. S I TALUKDAR (R7) SC, REVENUE
16	WP(C)/4604/2019	DILIP CHETRI Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR D KALITA	GA, ASSAM MR. R. BARUAH (R-6,7,8 & 9) ASSTT.S.G.I. SC, FOREST
17	WP(C)/4783/2019 FIXED	SRI MADHAB BARHAJARA GAON PATHAR PARISALANA SOMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	GA, ASSAM SC, REVENUE
18	WP(C)/3715/2020	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE
19	WP(C)/5315/2020 CAVT. NO.07022/020, B/O	HIROK JYOTI NATH Versus THE STATE OF ASSAM AND 11 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, PNRD GA, ASSAM MR. I CHOUDHURY MR. I CHOUDHURY MR R L CHUTIA FOR CAVEATOR
20	WP(C)/5725/2020	SOFIKUL ISLAM AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	GA, ASSAM SC, REVENUE
21	WP(C)/3941/2021 FIXED	M/S GREENLEAF ENTERPRISES AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM MRS. A GAYAN (R5) MR. D NATH (SR. GA, ASSAM,R-6) SC, AGRI. DEPARTMENT SC, GMC
22	WP(C)/4663/2021	SMTI. SUMITRA BRAHMA RAMCHIARY Versus THE STATE OF ASSAM AND 5 ORS.	MR I HAQUE	GA, ASSAM SC, APDCL MR. S BANIK (R 2,3,4,5) MS. M BARMAN (R 1, 6)

23	WP(C)/5031/2021	MUTALEP ALI Versus THE STATE OF ASSAM AND 16 ORS	MR. I CHOUDHURY MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	SC, PNRD GA, ASSAM MR. M DUTTA (R-8 TO 15) MR. N UDDIN (R-8 TO 15) MR. K K PARASAR (ADDL.PUBLIC PROSECUTOR) MR. M ISLAM (R-8 TO 15) MR S HUSSAIN (R-16,17) MR. S A B KHABIR (R- 16,17)
24	WP(C)/6138/2021	GOKUL DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE
	WITH			
25	WP(C)/6139/2021	DWIJEN TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE
26	WP(C)/6916/2021	PETER BASUMATARY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. M SARANIA MD. S U AHMED MS N BISHAYA MS N RAI MS N N SHARMA	MR. J PATOWARY (r-6) MR. V A CHOWDHURY (r-6) SC, BTC
27	WP(C)/376/2022	BHARATI CHUTIA Versus OIL INDIA LIMITED AND 2 ORS	MR R CHAKRAVORTY MR. S RABHA	SC, OIL
28	WP(C)/1144/2022	GHANAKANTA SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH MR S GAUTAM M R Sharma	GA, ASSAM SC, REVENUE
29	WP(C)/1637/2022	ISRAFIL ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. S Ali MR K DAS	SC, IWT
30	WP(C)/1855/2022	BRAHMA KANTA SARKAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM SC, WATER RESOURCE
	WITH			
31	WP(C)/631/2022	BRAHMA KANTA SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MS. A BEGUM MR. S N AHMED	GA, ASSAM SC, WATER RESOURCE
	WITH			
32	WP(C)/1793/2022	DILIP KR SHARMA @ DILIP KR SARMA AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM SC, WATER RESOURCE
33	WP(C)/1875/2022 FIXED	ABDUL KAYUM TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. P K MUNIR MR. A GAYAN	GA, ASSAM MR. P D NAIR (RES. 8) MR G ALAM (RES. 8) MR. H ROHMAN (RES. 8) S R A NASER (RES. 8) SC, REVENUE SC, K A A C

34	WP(C)/3795/2022 FIXED	MANAS BORBORA AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, REVENUE SC, PWD
35	WP(C)/4605/2022 FIXED	MUJIB ROHMAN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P DEKA MR A DAS	GA, ASSAM
36	WP(C)/4606/2022 FIXED	MD. RAHMAT ALI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P DEKA MR A DAS	GA, ASSAM
<u>BAIL HEARING (BA)</u>				
37	Bail Appln./1525/2022 WITH CASE RECORD AND CASE DIARY, FIXED	JAHIRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH MR. M AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
38	AB/1794/2022 FIXED	MD. INSAN ALI Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
<u>ORDERS</u>				
39	WP(C)/1925/2009	A INDU DEVI,B JITENDRA NATH SARMA,B HIMAKSHI SHARMA AND ANR. Versus THE STATE OF ASSAM AND ORS	MR.K P SARMA MR.H DAS	MS.M HAZARIKA GA, ASSAM MR. P K ROY MR.P K DEKA MR.J K PARAJULI MR. S K CHAKRABORTY MR.D SAIKIA MR.R SARMA MR.H DEKA MR.C K S BARUAH SC, GMC SC, G M D A MR.L K SHARMA MR.N RAJKHOWA MR.M BURAGOHAIN
	WITH I.A.(Civil)/1113/2019 in WP(C)/1925/2009	BALENDRA NATH SARMA Versus THE STATE OF ASSAM AND 41 ORS	MR H DAS	GA, ASSAM SC, REVENUE SC, GMC
	WITH			
40	WP(C)/5689/2007	SRI JOYNATH SARMA AND ORS. Versus THE STATE OF ASSAM AND ORS.		MS.M HAZARIKA MR.S SAMARIA
	WITH			
41	WP(C)/6512/2007	JOYANTH SARMA and ORS. Versus THE GOVT. OF ASSAM and ORS.	MR.P K DEKA MR.J K PARAJULI MR.N RAJKHOWA	GA, ASSAM SC, GMC
	WITH			
42	WP(C)/2300/2010	JOYNATH SARMA and 30 ORS Versus THE STATE OF ASSAM AND ORS	MR.J K PARAJULI MR.C K S BARUAH MR.N RAJKHOWA	GA, ASSAM SC, GMC
	WITH			
43	WP(C)/2872/2013	ON THE DEATH OF PETITIONER NO.1 RABINDRA NATH SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR.B C DAS MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.P K DEKA MR.D DAS MRS.N S PARAJULI MR.D M NATH	GA, ASSAM SC, REVENUE
	WITH			
44	WP(C)/6106/2017	THE STATE OF ASSAM Versus MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL AND ANR	MR.P N GOSWAMI MR.B DEKA MR.M K DAS MR.I KALITA	MR.P K ROY(R-2) MR.S K CHAKRABORTY(R-2) MS.M DUTTA(R-2) MS.A CHAKRABORTYR-2

	WITH I.A.(Civil)/514/2018 in WP(C)/6106/2017	M/S NIDHI PIPES LTD. Versus THE STATE OF ASSAM	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. P N GOSWAMI SC, P H E
45	I.A.(Civil)/1555/2018 in LA.App./21/2018	AIRPORT AUTHORITY OF INDIA Versus MD. BHALEHU SHEIKH and 2 ORS,	MR H NATH MR. P K BORAH	GA, ASSAM
	WITH LA.App./21/2018	AIRPORT AUTHORITY OF INDIA Versus MD. BHALEHU SHEIKH and 2 ORS,	MR H NATH MR. P K BORAH MR. P K BORAH MS..N K DEVI MRN ANIX SINGH	GA, ASSAM
46	Cont.Cas(C)/596/2020	RAJIB BORUAH Versus RAJESH PRASAD, IAS	MR. P K ROYCHOUDHURY MR. N G KUNDU	MR. B GOGOI MR P NAYAK MR A CHALIHA
47	I.A.(Civil)/2194/2020 in Cont.Cas(C)/275/2019	AGARWAL STORE AND ANR. Versus GHANSHYAM DASS	MR D KHAN	MR. S BORA
	WITH Cont.Cas(C)/275/2019	AGARWAL STORE AND ANR. Versus DEBESWAR MALAKAR	MS KEWI MR D KHAN	MR. D SAIKIA MR. S BORA
48	Cont.Cas(C)/120/2021	BIKUL BORAH Versus PROF (DR) RATNA KANTA TALUKDAR	MR. U SAIKIA MR MINTU SAIKIA MR. S D ROY	
49	I.A.(Civil)/187/2021 WITH WP(C)/7011/2016(D/O) in WP(C)/7011/2016	JOYDEEP BHATTACHARJEE AND 2 ORS. Versus THE STATE OF ASSAM AND 17 ORS.	MR. A BHATTACHARJEE(PETITIONER NO.1 APPEARING IN PERSON	GA, ASSAM MR. A BHATTACHARYA, AMICUS CURIAE ASSTT.S.G.I.
50	Cont.Cas(C)/346/2021	M/S MARUTI QUALITY PRODUCTS PVT LTD (UNIT PVC) Versus NARAYAN DAS AND ANR	MR. J I BORBHUIYA MS F BEGUM MRS. K H CHOUDHURY MR S PAUL	MR. P N GOSWAMI (R-2) MR. L MOHAN MR. R R Gogoi (R-2)
51	I.A.(Civil)/1027/2021 WP(C) 1213/2021(D/O) in WP(C)/1213/2021	THE GRIEVANCE REDRESSAL COMMITTEE (GRC) AND ANR. Versus PURVANCHAL COMMUNICATION PVT. LTD. AND ANR.		MR. T K BHUYAN
52	I.A.(Civil)/1887/2021 in WP(C)/2954/2021	SEEMA MURAKA Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR B D DAS SC, APDCL
	WITH WP(C)/2954/2021	SEEMA MURAKA Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS.	MR. R DUBEY MR. M MORE MS. A B KAYASTHA MR. A N I HUSSAIN	SC, APDCL MR. P N GOSWAMI
53	WP(C)/3976/2021	FORHANA BEGUM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM MR M J QUADIR (R-7) MR. K MIRA (R-7) MR S S ISLAM (R-7)
54	WP(C)/5346/2021	GIREN KALITA AND 7 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. M R Z CHOUDHURY MR B KALITA MR S GAUTAM	GA, ASSAM MD A K AHMED (R-8) MS S BARUAH (R-8) SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, FOREST SC, PCB
55	I.A.(Civil)/1061/2022 in WP(C)/3556/2021	THE UNION OF INDIA , Versus DINESH SAH		

	WITH WP(C)/3556/2021	DINESH SAH Versus THE UNION OF INDIA AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MRS. UMA CHAKRABORTY (SR. RAILWAY ADVOCATE) MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR SC, RAILWAY GA, ASSAM
56	WP(C)/1576/2022	NABA JYOTI MAHANTA Versus THE STATE OF ASSAM AND 5 ORS.	S. J. SAHARIAH	
57	WP(C)/1740/2022	M/S B R STEEL CORPORATION Versus THE UNION OF INDIA AND 3 ORS	MR. S ROY MR. M H LASKAR	MR G GOSWAMI MR. H GUPTA SC, BSNL ASSTT.S.G.I.
58	WP(C)/4025/2022 FIXED	SAUMITRA SANKAR DUTTA AND 9 ORS. Versus OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS.	MR H I CHOUDHURY MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	
HEARING				
59	WP(C)/7322/2015 FIXED	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
60	WITH WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHAIN MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS.P BARUA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 62 TO 120), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6061/2016 FIXED	BROJENDRA WAIBRA Versus THE STATE OF ASSAM AND 3 ORS	MR.A K BORA MR.S K TALUKDAR	MR.C BARUAH(R-4) MR.D BARUAH(R-4) MR.B BARUAHR-4 SC, ELEMENTARY EDUCATION SC, N C HILLS
2	WP(C)/7353/2016 FIXED	GIRISH TALUKDAR and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, SECONDARY EDUCATION
3	WP(C)/1998/2020 B/O	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
WITH				
4	WP(C)/194/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
5	WP(C)/2008/2020	PRAKASH PANTATI Versus THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU SC, FINANCE
6	WP(C)/2014/2020	MAHBUBUR RAHMAN CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R SIKDAR MD A ALI MR FAIZUL HOQUE	SC, SEC. EDU. MR. S K ROY MS P M SARMA
7	WP(C)/2471/2020	NILKAMAL SINGHA Versus THE STATE OF ASSAM AND 8 ORS	MR. N N B CHOUDHURY MR S DAS MR. M DEWAN	SC, HIGHER EDU SC, BODOLAND UNIVERSITY
8	WP(C)/2716/2020	SURAJIT BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEBALLA MR J C GAUR MR. U C DAS MS. M GAUR MS. A JAIN	SC, HIGHER EDU

9	WP(C)/3980/2020 B/O	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. SURAJIT DAS MR Z HUSSAIN MR. S B RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	SC, HIGHER EDU K U AHMED MS P SARMA MR. A CHAMUAH, SC, UGC (RESP. No. 4) MS N HASAN MR S A BARBHUYAN
10	WP(C)/4247/2020	DR. DIBYAJYOTI LIKHARU AND ANR Versus THE UNION OF INDIA AND 5 ORS	MR. R SARMA MS. P BARMAN	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
11	WITH WP(C)/4021/2020	DHANJIT BARMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/2122/2020 in WP(C)/4021/2020	DHANJIT BARMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU
	WITH I.A.(Civil)/2135/2020 in WP(C)/4021/2020	DHANJIT BARMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU
12	WP(C)/5081/2020	PANKAJ DAS Versus THE STATE OF ASSAM AND 4 ORS	MR P BHARADWAJ	SC, EDU
13	WP(C)/5142/2020	MD. ISAB ALI AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S ISLAM MR M MONDAL	MR D C NATH (R-5,6,7,8) SC, EDU SC, FINANCE
14	WP(C)/5636/2020	KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI
	WITH I.A.(Civil)/1009/2021 in WP(C)/5636/2020	THE PRESIDENT, GOVERNING BODY, KHEREKAJAN COLLEGE Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS	SC, HIGHER EDU MR. K N CHOUDHURY MR. R M DEKA
15	WP(C)/5754/2020 B/O	BABITA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR K BHUYAN	SC, SEC. EDU.
16	WP(C)/556/2021 B/O	HABIB KHAN Versus THE BOARD OF SECONDARY EDUCATION AND 3 ORS	MR. D A KAIYUM MR J ISLAM	MR. R ISLAM (r-4) SC, SEBA
17	WP(C)/4174/2021 B/O	HARISH CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA	SC, ELEM. EDU GA, ASSAM MR. S K GHOSH (R-6) MS F AHMED (R-6) SC, SSA
18	WP(C)/4270/2021 B/O	JABEDA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MR Z HUSSAIN (R-6) MR. A K DUTTA (R6) MR D C NATH (R6) MR. M HOQUE (R-6)
19	WP(C)/4278/2021	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND ANR	MR. K A MAZUMDER MR E AHMED	SC, A S T U ASSTT.S.G.I.
20	WP(C)/4493/2021	REEPAN CH. DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU MR. B CHETRI (R-6) MS. D J BORAH (R-6) SC, K A A C SC, FINANCE

21	WP(C)/5450/2021	DR. JIBAN JYOTI KAKOTI AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU MR. T J MAHANTA (R6) MR. R MAZUMDAR (R4) MRS. R DEVI (r-5) MR. M DUTTA (R6) MR H BEZBARUA (R4) MR. A BHATTACHARYYA (R6) MR. A BORUA (R6) MR. D J DAS (R6)
22	WP(C)/5881/2021 CAVT. NO.07552/021,	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	SC, SEC. EDU. MR. A K DUTTA FOR CAVEATOR
23	WP(C)/6539/2021	SUHANA KUMARI AND 6 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. K A MAZUMDER MR S AHMED MR A HAI	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/6884/2021	AJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, N C HILLS
WITH				
25	WP(C)/6838/2021	ARUN KUMAR Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, N C HILLS
26	WP(C)/7264/2021 B/O	MANIK UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM	SC, ELEM. EDU SC, FINANCE
27	RFA/27/2022 CAVT. NO.06442/022, WITH OFFICE NOTE WITH I.A.(Civil)/2030/2022 in RFA/27/2022	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	K U AHMED MR. L GOGOI	MR. D K KOTHARI MR R K MOUR FOR CAVEATOR
28	WP(C)/789/2022	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	K U AHMED MR. L GOGOI	MR. D K KOTHARI MR R K MOUR FOR CAVEATOR
29	WP(C)/1027/2022	SALEK AHMED AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSA
30	WP(C)/1588/2022 B/O	NAREN SAUD Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR K HUSSAIN MS B BORA MR A ATREYA	GA, ASSAM SC, HEALTH
31	WP(C)/1588/2022 B/O	MAHBUB ZAKARIA LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, EDU
ORDERS				
31	WP(C)/912/2014	AYESHA KHATUN and ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR.A ROSHID MR.A MOBARAQUE MRR JJAMAN	GA, ASSAM MR.S SARMA SC, SSA SC, EDU
32	WP(C)/3928/2014	SMTI SHAFALI RANI NATH Versus THE STATE OF ASSAM AND 6 ORS	MR.R GOSWAMI MR.I ALAM MR.T SK	SC, EDU
33	WP(C)/4167/2014	SMTI HIRONYA PEGU Versus THE STATE OF ASSAM and 8 ORS,	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, EDU
34	WP(C)/7903/2015	KARAIKHAITY ANCHALIK JUNIOR COLLEGE Versus THE STATE OF ASSAM AND 6 ORS	MR.M DUTTA MR.M ISLAM MS.S HALAI MR.N UDDIN	GA, ASSAM SC, SECONDARY EDUCATION
35	Cont.Cas(C)/436/2018	APARNA ACHARJEE Versus RAMESH CHANDRA JAIN AND 5 ORS.	MR. R SARMA MR. J DEKA	
36	Cont.Cas(C)/452/2018	SYED FARUK HUSSAIN KHAN Versus PRITOM SAIKIA AND 3 ORS.	MRS. K DEVI MR. M SARMA MS D DAS MS R P BARUAH	MR. A DEKA (R2) MR B KAUSHIK (R3) MS. A KAPINJAL (R3) MR. S HAZARIKA (R3)

37	WP(C)/8846/2018	BHAKTA RAM BORA AND 5 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, HIGHER EDU MR. D P CHALIHA (R4) MR. U P CHALIHA (R4) SC, FINANCE DEPTT.
38	Cont.Cas(C)/329/2019	PRAMILA DAS Versus P. JIDUNG AND ANR	MR B SARMAH MR G GOSWAMI MS J KALITA	MR. S P BHATTACHARJEE MR. R MAZUMDAR
39	Cont.Cas(C)/645/2019	SEEMA CHUTIA Versus PRITAM SAIKIA AND 3 ORS.	MR. P PATHAK MR. P TALUKDAR MS. N DEVI	MR. R MAZUMDAR (R2)
40	WP(C)/5625/2019 B/O	KAMALUDDIN AHMED Versus KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 4 ORS.	MR. T DEURI MRS. R S DEURI MR. A ROB	MR. L SHARMA MR. P K BORAH MR. R THAKURIA
41	WP(C)/9529/2019	PRABIN KUMAR BAISHYA Versus THE STATE OF ASSAM AND 6 ORS.	MR K BHUYAN MR N ISLAM	SC, RMSA SC, RMSA GA, ASSAM MR. R MAZUMDAR MR. B DEORI, GA ASSAM
42	Cont.Cas(C)/91/2020	ACHIYA KHATUN Versus PREETOM SAIKIA, IAS AND 4 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	
43	Cont.Cas(C)/131/2020	ALPANA DAS MAZUMDAR Versus PREETOM SAIKIA, I.A.S. AND 3 ORS.	MRS. R DEVI	MR. D SAIKIA (R1, R2) MR S M T CHISTIE (R1, R2) MR B KAUSHIK (R1)
44	Cont.Cas(C)/159/2020	KHAGESWARI GOGOI Versus PREETOM SAIKIA AND 3 ORS.	MR. R K TALUKDAR MS. P RABIDAS	MR. D SAIKIA MR. B CHOUDHURY MR. B DEORI
45	Cont.Cas(C)/163/2020	MRIDULA SARMA Versus HEMENTA KUMAR NATH	MR R DHAR MR B C MUCHAHARY	MR. P J PHUKAN MR P P PHUKAN
46	Cont.Cas(C)/269/2020	BRAHMANANDA KURMI Versus PREETOM SAIKIA AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA (R-3) MR S M T CHISTIE (R-3) MS. N BORDOLOI
47	Cont.Cas(C)/351/2020	JIBON MAHANTA AND 8 ORS. Versus PRITAM SAIKIA AND ANR.	MR. N BORAH MR. H MAZUMDER	MR. D SAIKIA (R1, R2) MR S M T CHISTIE (R-2) MR. R MAZUMDAR (R2) MR. N J KHATANIAR (R2) MR. K K DUTTA (R1) MR B KAUSHIK (R1) MR. A PHUKAN (R2)
48	Cont.Cas(C)/438/2020 FIXED	ABDUL AOWAL MONDAL Versus PREETOM SAIKIA AND ANR.	MR. U K NAIR MR. A CHETRY MR. M P SARMA	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR. N J KHATANIAR (R2) MS H TERANGPI MR B KAUSHIK MR. A PHUKAN (R2)
49	Cont.Cas(C)/467/2020	YOGITA DAS Versus MEGH NIDHI DAHAL AND ANR.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	MRS. D DAS BARMAN
50	Cont.Cas(C)/536/2020	KANMAI SONOWAL Versus BANADANA DUTTA AND 6 ORS	MS. D SONOWAL	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR. B DEORI MR B KAUSHIK MS. N BORDOLOI MR A CHALIHA
51	Cont.Cas(C)/556/2020	PUNYA RAM BAISHYA Versus PREETOM SAIKIA	MR. M BHAGABATI MS G BORA MS. K AKHTAR	MR. R MAZUMDAR MS. N PHUKAN
52	Cont.Cas(C)/557/2020 B/O	BHABENDRA NATH SARMA Versus PREETOM SAIKIA AND ORS.	MR. J LASKAR	MR S M T CHISTIE (r-1) MR. P K BORAH (r-1)
53	WP(C)/2205/2020	KANIKA BHARALI MEDHI Versus THE STATE OF ASSAM AND 7 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE

54	WP(C)/4898/2020	DR. AMAD UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. B. DEURI, GA, ASSAM (R7) MR. P. DEKA (R8) MR. A K DUTTA (R3, R5) MR. B BORAH (R8) MR. B PURKAYASTHA (R3, R5) MR. B. C. DAS (R8)
55	Cont.Cas(C)/103/2021 B/O	ASHAD ALI SHEIKH Versus JISHNU BARUA, IAS AND 7 ORS	MR. M U MONDAL	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1,2) MR. R MAZUMDAR (r-1,2) MR. K K DUTTA (r-1,)
56	Cont.Cas(C)/245/2022 B/O	SHAHJAHAN ALI Versus SURANJANA SENAPATI	MR J ISLAM	
HEARING				
57	WP(C)/1924/2017 B/O	SOLEMAN KHANDAKER Versus THE STATE OF ASSAM and 5 ORS.	MD.M Z SHAH MR.H A AHMED MR.R ALI MR.P RAHMAN	GA, ASSAM SC, AG MR. R K TALUKDAR (R-4) SC, SECONDARY EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1721/2022	MANURANJAN CHUTIA Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
2	Bail Appln./1730/2022	AMIR HUSSAIN @ PAINA@AMIR ALI Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
3	Bail Appln./1731/2022	MD. NABIRAZ HUSSAIN @ RAJ Versus THE STATE OF ASSAM	MR. T N DAS MRS. M DAS MR. K KASHYAP	PP, ASSAM
<u>MOTION</u>				
4	Crl.Rev.P./321/2022 FIXED.	ALFARUQURE FARAJI @ ALFARUK FORAJI Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR S PAUL	PP, ASSAM
5	Crl.Rev.P./369/2022	NASIR UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
6	Crl.Rev.P./370/2022	LEON SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
7	Crl.Rev.P./371/2022	MD. RAJIBUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, TAXATION PP, ASSAM SC, CUSTOMS SC, FINANCE
8	AB/2015/2022	WASHIM AHMED Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
9	AB/2016/2022	GUNENDRA KALITA @ GUNEN KALITA Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA	PP, ASSAM
10	AB/2017/2022	ASHIEF IQBAL LATIF Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

11	AB/2026/2022	KIRONJOY NARZARY AND 2 ORS Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MS P TOKBIPI	PP, ASSAM
<u>ADMISSION</u>				
12	Crl.Pet./718/2016 WITH LCR(ALONG WITH DOCUMENTARY EVIDENCE), B/O	MUKESH GOYAL Versus THE STATE OF ASSAM AND ANR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR A K RAI MR.R P N SINGH MR.T R ROY	MR. B GOGOI (SC , Tax)(R2) PP, ASSAM
13	Crl.Pet./121/2021 FIXED	MD. SIMRAN SULTAN Versus THE STATE OF ASSAM AND ANR	MR. M P CHOUDHURY MR. S BATHARI	Mr BK Mahajan,Special P.P. PP, ASSAM SC, FOREST
14	Crl.Rev.P./172/2022 WITH LCR 1 FILE, B/O	DEEP KUMAR Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM SC, FOREST
15	Crl.Rev.P./173/2022 WITH LCR 2 FILES, B/O	FAIJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
WITH				
16	Crl.Rev.P./168/2022 WITH LCR 2 FILES,	DEEP KUMAR Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM SC, FOREST
17	Crl.Rev.P./174/2022 WITH LCR 2 FILES, B/O	DEVENDRA KUMAR YADAV Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM SC, FOREST
18	Crl.Rev.P./225/2022 WITH LCR 1 FILE, FIXED	SATISH HARLALKA Versus WAZIDUR RAHMAN AND ANR.	MR. S AGARWAL	MR D GOSWAMI MR R D GOSWAMI PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./1504/2022	BIKASH SARKAR AND ANR Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
20	Bail Appln./1633/2022 FIXED	MD. RITUL ALI Versus THE STATE OF ASSAM	MD A K AHMED K SHIKDER	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/15/2022	CHANDAN KUMAR HALOI Versus THE STATE OF ASSAM	MS R KALITA MS. J PAUL MS. S AHMED	PP, ASSAM
22	AB/814/2022	KARUN KAURA Versus THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY MR. R BARTHAKUR	MS. J R THAKUR MR H MEDHI PP, ASSAM
23	AB/839/2022	ABDUL AZIZ TAPADAR Versus THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD MR. A B T HAQUE	MR. A K TALUKDAR MR S DAS MR K DEKA PP, ASSAM
24	AB/999/2022	SHARMISTHA SENGUPTA AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
25	AB/1018/2022	SAHARUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BORA G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR MR. V A CHOWDHURY	PP, ASSAM
26	AB/1137/2022	MORJINA BIBI @ MIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. S RANA	PP, ASSAM
27	AB/1343/2022	ATOWAR RAHMAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
28	AB/1468/2022	HUNJAN ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR B SAIKIA	PP, ASSAM

29	AB/1512/2022	MUNNI BEGUM Versus THE STATE OF ASSAM	MR. B DEKA MR L TASHI	PP, ASSAM
30	AB/1518/2022	KALIMMULLA ALI @ MD KALIM ALI Versus THE STATE OF ASSAM	MR. S RAHMAN MS. S PHUKAN	PP, ASSAM
31	AB/1523/2022	MINAKSHI BOSE Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
32	AB/1582/2022	VIJAY KIMATRAI KRISHNANI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
33	AB/1589/2022	SAHID AHMED Versus THE STATE OF ASSAM	MR A BHATTACHARYA MR. A GANGULY MR T CHHETRI	PP, ASSAM
34	AB/1596/2022	CHINTU KALITA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR A HUSSAIN MR S R NAWAZ	PP, ASSAM
35	AB/1604/2022	MANJU RANI DOLAI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR N SARMA	PP, ASSAM
36	AB/1630/2022 FIXED	ARIJIT DASGUPTA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
37	AB/1633/2022 FIXED	ARUN KR DAS @ ARUN KUMAR DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
38	AB/1659/2022 FIXED	ABDUL MALEK Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
39	AB/1699/2022	PANKAJ SARMAH Versus THE STATE OF ASSAM	MR. S K JAIN MRS B JAIN	PP, ASSAM
40	AB/1729/2022	RIJUBAR RAHMAN Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA MR. G C DEKA	PP, ASSAM
41	AB/1732/2022	RUBUL ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. D GOSWAMI MR. S M BARUAH MS. R HAZARIKA	PP, ASSAM
42	AB/1739/2022	NEPUT RAJIYUNG @ ACTION DIMASA @ MIPUT RAJIYUNG Versus THE STATE OF ASSAM	MR. A M BORA MR P NAYAK MR. D K BAIDYA MS. C CHOUDHURY M S HUSSAIN	PP, ASSAM
43	AB/1747/2022	DHARMA NARAYAN DAS AND 2 ORS Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
44	AB/1970/2022 FIXED	SHRAWAN KUMAR Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
ORDERS				
45	CrI.A./403/2019 WITH OFFICE NOTE, LCR 4 FILES	SOFIUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MS P LEKHARU	PP, ASSAM
46	CrI.Pet./973/2019	MRINAL KANTI DAS Versus IRA DAS AND 2 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR V KUNDU	MR. D NATH PP, ASSAM (R3)
WITH				
47	CrI.Pet./198/2019	MRINAL KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. S C BISWAS PP, ASSAM

	WITH I.A.(CrI.)/684/2019 in CrI.Pet./198/2019	MRINAL KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. P K R CHOUDHURY	PP, ASSAM
48	CrI.Pet./166/2021 WITH LCR 2 FILES	LACHAN CHANDRA BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. U K NAIR MR. M P SARMA MR. A BORO	PP, ASSAM
HEARING				
49	CrI.Rev.P./224/2015 WITH LCR 2 FILES, FIXED	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH CrI.M.C./294/2015 in CrI.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	
	WITH I.A.(CrI.)/539/2016 in CrI.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH I.A.(CrI.)/337/2018 in CrI.Rev.P./224/2015	M/S DUTTA ELECTRICALS AND ANR Versus M/S ASSAM SUPPLY SYNDICATE	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. K BHATTACHARJEE
50	CrI.Rev.P./303/2018 WITH LCR 2 FILES, B/O	BAPUKAN ALI Versus ASMA SHEIKH	MR. R ALI MS. F Y HUSSAIN	MR. A Y CHOUDHURY MR M AHMED MR. N H LASKAR MR. T A CHOUDHURY
51	CrI.Pet./77/2022 WITH LCR 1 FILE, B/O	RATU TECHI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (r-2) MR. P BORA (r-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (r-2) MS. S. TODI (r-2) MS P BORA PP, ASSAM

STAY MATTERS

52	CrI.Pet./229/2021 WITH LCR 1 FILE, B/O	DR SUNIL CH SARMAH Versus THE STATE OF ASSAM AND ANR	MR D CHOUDHURY MR M CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022

11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS ON MONDAY AND TUESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/80/2022	SMT. ANIMA BARUAH AND 2 ORS. Versus BHUBANESWAR DAS AND ANR.	MR. S K GOSWAMI MR. R SHARMA	
2	CRP(IO)/158/2022	PATLU RABIDAS Versus MUSTT HAZIBUN NESSA BORBHUIYA AND 4 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM
ADMISSION				
3	WP(C)/320/2014 P/H	BINOY DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM
4	MACApp./229/2018	NATIONAL INSURANCE COMPANY LTD Versus SMTI PURNIMA GOGOI AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B BARMAN (OP1-OP3) MR N BARUAH MS. N UPADHYAY (OP1-OP3) MR. J DUTTA (OP1-OP3)
5	MACApp./388/2018	SRI DADU BORA @ SRI MANORANJAN BORA Versus SRI MADHAB BORA AND 2 ORS	MS P C B NAIR MR. S K JAIN MR. N DEKA MS. S TALUKDAR	MR. R GOSWAMI (R3) MS. M SAIKIA (R3) MS. P BORTHAKUR (R3)
6	MACApp./573/2018	ORIENTAL INSURANCE COMPANY LTD Versus BHABANI ROY AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/2316/2018 in MACApp./573/2018	ORIENTAL INSURANCE COMPANY LTD Versus BHABANI ROY AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
7	MACApp./759/2018	PURNIMA DAS AND 2 ORS Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD AND ANR	MR. A R AGARWALA	

8	MACApp./934/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus SRI UTTAM DAS AND 2 ORS	MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	MR D MONDAL
	WITH I.A.(Civil)/3885/2018 in MACApp./934/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus SRI UTTAM DAS AND 2 ORS	MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	
9	Tr.P.(C)./20/2019	MRIDUL CHANDRA SARMA @ MRIDUL SARMA Versus SUTRISHNA SARMA	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	MR. S C BISWAS MS. A DEVI (LEGAL AID COUNSEL) MR. F A HASSAN
10	MFA/1/2022 WITH LCR	UNION OF INDIA AND ANR Versus M/S. PURBANCHAL CEMENTS LTD.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA	MR. K P MAHESWARI MS. M SHARMA
11	Arb.A./9/2022	MANAS TIBREWALA Versus SANJAY KUMAR JAIN AND ANR.	MR. O P BHATI MR. A PARVEZ MR. P SARMA MR. M K GOGOI MR. S K GUPTA	
	WITH I.A.(Civil)/1752/2022 in Arb.A./9/2022	MANAS TIBREWALA Versus SANJAY KUMAR JAIN AND ANR.	MR. O P BHATI MR. A PARVEZ MR. P SARMA MR. S K GUPTA MR. M K GOGOI	
12	Arb.A./10/2022	RITESH KUMAR TIBREWALA Versus SANJAY KUMAR JAIN AND ANR.	MR. O P BHATI MR. A PARVEZ MR T C DAS MR. P SARMA MR. M K GOGOI MR. S K GUPTA	
	WITH I.A.(Civil)/1990/2022 in Arb.A./10/2022	RITESH KUMAR TIBREWALA Versus SANJAY KUMAR JAIN AND ANR.	MR. O P BHATI MR. A PARVEZ MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	
13	MACApp./108/2022	THE RELIANCE GENERAL INSURANCE CO. LTD Versus ARUNA DAS @ BONIA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/553/2022 in MACApp./108/2022	THE RELIANCE GENERAL INSURANCE CO. LTD Versus ARUNA DAS @ BONIA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
14	MACApp./367/2022	FORIDA BEGUM AND ANR Versus THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI	
15	MACApp./369/2022	HAZERA KHATUN @ HAJERA KHATUN Versus THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI	
16	MACApp./370/2022	MAJIDA KHATUN@ MOJIDA KHATUN AND 5 ORS. Versus SBI GENERAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA	

FOR HEARING U/O XLI RULE II C.P.C.

17	RSA/267/2019	FEDDUS ALI Versus ABUL KASEM AND 13 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN	MR. A C SARMA MR. B HUSSAIN MR G BHARADWAJ MR B DEORI
18	RSA/73/2022	PROSPECTIVE CONSULTANT PRIVATE LTD. Versus SURUPA DAS AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MR M CHOUDHURY	
	WITH I.A.(Civil)/1395/2022 in RSA/73/2022	PROSPECTIVE CONSULTANT PRIVATE LTD. Versus SURUPA DAS AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MR M CHOUDHURY	
19	RSA/74/2022	JINI RAJKUMARI Versus DIPAK SINGHA AND 3 ORS.	MR. S K GHOSH MS F AHMED	
20	RSA/104/2022	MRS. NAGMA AMIN Versus MD. PARVEZ ALAM AND ORS	MR G P BHOWMIK MRS. M HORE	
	WITH I.A.(Civil)/1875/2022 in RSA/104/2022	MRS. NAGMA AMIN Versus MD. PARVEZ ALAM AND ORS	MR G P BHOWMIK MRS. M HORE	
ORDERS				
21	MFA/153/2003 WITH LCR	NATIONAL INSURANCE CO LTD Versus DURGESWAR NEOG	MR.P MAHANTA	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN
22	RSA/116/2009	YAKUB ALI and ORS Versus ABU BAKKAR and ORS	MR.A K SHARMA MR. M MORE MS.D KALITA MRS. M PHUKAN MR.D K KATAKEY	MR.B P SINHA MR.A UDDIN MISS.N DAS
23	MC/1426/2013 in CRP-----/2013	KRISHNA DEY Versus GOPAL DAS	MR.Z MUKIT MR.A SATTAR	
24	Test.Cas./5/2014 FIXED	DINDAYAL SIOTIA and ANR Versus XXXXXX	MS. P GOSWAMI MR. R K JAIN	MS. B BAISHYA MR A K RAI MS. N RAI (R- (c)) MR A TALUKDAR MR. S SANCHETI (R- (b),(e),(f) & (g)) MR. R P SINGH MR. K RAJBONGSHI
25	I.A.(Civil)/201/2017 WITH LCR in RFA/6/2017 WITH RFA/6/2017	SRI PRADIP KUMAR GUPTA Versus SRI MANTU BARUAH	MR.S K SANGANERIA MRG JALAN	MR.M DAS MR.B D DEKA
		SRI PRADIP KUMAR GUPTA Versus SRI MANTU BARUAH	MR.S K SANGANERIA MRG JALAN	MR.M DAS MR.B D DEKA
26	I.A.(Civil)/1635/2018 FIXED in MACApp./368/2018 WITH MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A GANGULY MR. A DHANUKA (R2)
		NATIONAL INSURANCE COMPANY LIMITED Versus MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1637/2018 in MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

27	RSA/26/2019	SRI SUBRATA ROY @ KHUKON ROY AND ANR Versus STATE OF ASSAM AND 24 ORS	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM MR. S ROY [R4.1, R4.2, R4.3, R-5-7,R-8 TO 10, R-14-16] MR. M H LASKAR [R4.1, R4.2, R4.3, R-5-7,R-8 TO 10, R-14-16] MR M HOSSAIN [R4.1, R4.2, R4.3, R-5-7,R-8 TO 10, R-14-16]
28	I.A.(Civil)/2674/2019 in RFA/1064/2019 WITH RFA/1064/2019 (Filing Number)	SMTI. JAYANTI INGTI Versus SRI JITENDRA KUMAR DOLEY AND 2 ORS. SMTI. JAYANTI INGTI Versus SRI JITENDRA KUMAR DOLEY AND 2 ORS	MR. R K BHUYAN MR. M KASHYAP MD. K ALI	MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
29	I.A.(Civil)/3369/2019 FIXED in MACApp./6158/2019 WITH MACApp./6158/2019 (Filing Number)	SBI GENERAL INSURANCE CO. LTD., Versus SRI KUKHESWAR GOGOI AND 3 ORS. SBI GENERAL INSURANCE CO. LTD Versus SRI KUKHESWAR GOGOI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MS. M CHOUDHURY MR. C SHARMA
30	RSA/71/2020	IRA BORDOLOI Versus PATE DAS AND 4 ORS.	S ALI MR. A IKBAL MD. K ALI	MR H K SARMA (R-2)
31	I.A.(Civil)/1259/2020 in RSA/59/2019 WITH RSA/59/2019	ABDUL MATLEB AND 8 ORS Versus SRI SUDHANYA SARKAR @ SACHINDRA SARKAR AND 8 ORS ABDUL MATLEB AND 8 ORS Versus SRI SUDHINDRA SARKAR @ SUDHANYA SARKAR AND ORS	MS. R CHOUDHURY MS. R CHOUDHURY MR. M A LASKAR	
32	RSA/116/2021	SMTI BINA KALITA AND 2 ORS Versus SRI AMULYA BARUA @ SRI AMULYA KALITA AND 4 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH	
33	I.A.(Civil)/803/2021 WITH LCR in RSA/161/2012 WITH RSA/161/2012 WITH I.A.(Civil)/800/2021 in RSA/161/2012 WITH I.A.(Civil)/804/2021 in RSA/161/2012	ON THE DEATH OF UMA KANTA GOGOI HIS LEGAL HEIR Versus BENU DAS SRI DIMBA GOGOI and ANR Versus SRI BENU DAS ON THE DEATH OF UMA KANTA GOGOI HIS LEGAL HEIR Versus BENU DAS ON THE DEATH OF UMA KANTA GOGOI HIS LEGAL HEIR Versus BENU DAS	MS G HAZARIKA MS G HAZARIKA MR.S C KEYAL MS G HAZARIKA MS G HAZARIKA	MR. A K DUTTA MR.R P KAKOTI MR.A C SARMA MR.A K DUTTA MR.B PURKAYASTHA MR. A K DUTTA MR. A K DUTTA
34	RFA/21/2022	SANJAY KUMAR JAJODIA Versus ON THE DEATH OF JAGADANANDA CHUODHURY HIS LEGAI HEIRS BIBHA RANI CHOUDHURY AND ORS.	MR. R BARUAH S ALI MR. S K SANGANERIA MR. A IKBAL	

	WITH I.A.(Civil)/1571/2022 in RFA/21/2022	SANJAY KUMAR JAJODIA Versus ON THE DEATH OF JAGADANANDA CHUODHURY HIS LEGAO HERIS BIBHA RANI CHOUDHURY AND ORS. F	MR. R BARUAH S ALI MR. S K SANGANERIA MR. A IKBAL	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA
35	CRP/62/2022	AJIT CHANDRA BORA Versus PUNADA BORA AND 2 ORS	MR. S K GHOSH MS F AHMED	MR. M DUTTA MR. D K SHARMA
36	Review.Pet./122/2022 TR.P.(CRL.) 17/2021(D/O)	JESMIN BEGUM Versus FIROJ KHANDAKER	MR. B K DAS MR. M DEKA MR S SARMAH	
37	CRP(IO)/142/2022 FIXED	SMTI SADARI GOGOI AND ANR Versus ARUP BORKAKATY AND 2 ORS	MR S CHAUHAN MR. A R SHOME MR D NANDI	
38	CRP(IO)/143/2022 FIXED	UTPAL DUTTA Versus HAREN BORA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
	WITH I.A.(Civil)/1940/2022 in CRP(IO)/143/2022	UTPAL DUTTA Versus HAREN BORA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
39	I.A.(Civil)/661/2022 in FAO/7/2022	PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS. F	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	
	WITH FAO/7/2022	PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	MR G RAHUL (r-1,2) MR. D M NATH (r-1,2)
	WITH I.A.(Civil)/488/2022 in FAO/7/2022	PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	
	WITH I.A.(Civil)/1149/2022 in FAO/7/2022	DR. PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS D BORGHAIN	
40	I.A.(Civil)/1456/2022 in RFA/4618/2022	KHABIRUDDIN ALI AND 5 ORS. Versus RAMJI SINGH AND 17 ORS.	MR. B CHOWDHURY MR. S R ISLAM	MR. R K BHATRA MR. B D DEKA MR A BHATRA FOR CAVEATOR
	WITH RFA/4618/2022 (Filing Number)	KHABIRUDDIN ALI AND 5 ORS. Versus RAMJI SINGH AND 17 ORS. F	MR. B CHOWDHURY	
41	I.A.(Civil)/1649/2022 in RSA/8377/2019	MUSST. REBINA KHATUN AND 02 ORS. Versus MD. HAMED ALI AND 28 ORS.	MR. J AHMED MR G BHARADWAJ MS. N HASINA MS R BEGUM MR A HUSSAIN MR. Z RAHMAN	MR. A J SARMA MR G ALAM
	WITH RSA/8377/2019 (Filing Number)	ON THE DEATH OF IBRAHIM HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS Versus MD. HAMED ALI AND 29 ORS		
	WITH I.A.(Civil)/3568/2019	ON THE DEATH OF IBRAHIM, HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS. Versus MD. HAMED ALI AND 27 ORS.	MRS R BEGUM MR. J AHMED MR G BHARADWAJ MS A HUSSAIN MS G PARMAWI	MR. A J SARMA MR. S K GHOSH MR G ALAM

	WITH I.A.(Civil)/4227/2019	ON THE DEATH OF IBRAHIM HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS Versus MD. HAMED ALI AND 28 ORS	MRS R BEGUM MR. J AHMED MR G BHARADWAJ MS A HUSSAIN MS G PARMAWI	
	WITH I.A.(Civil)/1648/2022	REBINA KHATUN AND 2 ORS Versus MD. HAMED ALI AND 28 ORS.	MR. J AHMED MR G BHARADWAJ MS. N HASINA MS R BEGUM MR A HUSSAIN MR. Z RAHMAN	MR. A J SARMA MR G ALAM
	WITH I.A.(Civil)/1650/2022	REBINA KHATUN AND 2 ORS Versus MD. HAMED ALI AND 28 ORS.	MR. J AHMED MR G BHARADWAJ MS. N HASINA MS R BEGUM MR A HUSSAIN MR. Z RAHMAN	MR. A J SARMA MR G ALAM
42	I.A.(Civil)/1745/2022 in RSA/87/2017	KAMESWAR DEKA Versus ON THE DEATH OF JYOTISH DEKA	MR. A K CHOUDHURY MR M CHOUDHURY MR. D CHOUDHURY	
	WITH RSA/87/2017	SRI KAMESWAR DEKA Versus SRI SURENDRA DEKA and 9 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MR. P CHOUDHURY(R- 3&4) MR.M DAS(R- 3&4) MR.B D DEKA(R- 3&4)
	WITH I.A.(Civil)/359/2018 in RSA/87/2017	KAMESWAR DEKA Versus PREMADA DEKA	MRS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI	MR. P CHOUDHURY (R1B & 1C & 1D & 6) MR. M DAS MR. B D DEKA (R1B & 1C & 1D & 6) MR. M DAS (R1B & 1C & 1D AND 6)
	WITH I.A.(Civil)/364/2018 in RSA/87/2017	KAMESWAR DEKA Versus PREMADA DEKA	MRS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI	MR. M DAS
	WITH I.A.(Civil)/365/2018 in RSA/87/2017	KAMESWAR DEKA Versus PREMADA DEKA	MRS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI	MR. M DAS
	WITH I.A.(Civil)/1746/2022 in RSA/87/2017	SRI KAMESWAR DEKA Versus ON THE DEATH OF JYOTISH DEKA	MR. A K CHOUDHURY MR M CHOUDHURY MR. D CHOUDHURY	
	WITH I.A.(Civil)/1747/2022 in RSA/87/2017	SRI KAMESWAR DEKA Versus ON THE DEATH OF JYOTISH DEKA	MR. A K CHOUDHURY MR M CHOUDHURY	
43	I.A.(Civil)/1902/2022 in RSA/190/2011	INDRAJIT CHAKRABORTY Versus ON THE DEATH OF RANJIT CHAKRABARTY HIS LEGAL HEIR VIZ. RATNA CHAKRABARTY AND 4 ORS.	MR. S DAS MRS. A DAS	MR N N UPADHYAYA
	WITH RSA/190/2011	RATNA CHAKRABORTY AND 4 ORS Versus INDRAJIT CHAKRABORTY AND ORS	MR.S DAS MR.N N UPADHAYA MR.D N SARMAH	MS.S SENAPATI MR.U DUTTA
		HEARING		
44	MACApp./243/2021 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LTD. Versus ARATI GHOSH AND 3 ORS.	MR T KALITA MR. A KAKATI	MR. A KHAN (r-1,2) MR. M DUTTA (r-1,2) MS S DEV (r-1,2)

STAY MATTERS

45	CRP(IO)/51/2015	ABDUL WAHED and ANR. Versus GULBANU BEWA and 9 ORS	MR.H R A CHOUDHURY MS.E YASMIN MRS.R CHOUDHURY	MR.A R SIKDAR(R-1, 2 & 3) MR.M H TALUKDARR-1, 2 and 3 MR.A ALAM(R-4) MR. S ALAM(R-1, 2 & 3)
46	CRP/425/2015	BHABENDRA CH. CHOUDHURY Versus SMTI. SHYAMALI CHOUDHURY	MR.S K SAHARIA MR D C NATH MR.M DAS	MS.S DEY(R-1 to 3)
47	CRP/346/2016 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MS. MANJUR AHMED and ANR.	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA	MR. M KHAN(R-2) MR J RAHMAN(R-2)
48	CRP(IO)/277/2017	JOHIR UDDIN SK. and 52 ORS. Versus ABDUL HAMID MOLLAH and 34 ORS.	MS. R CHOUDHURY MS.A BEGUM MRSN BEGUM	MR. N C DAS MS. K M DEVI MR. M BORAH
49	CRP/88/2019 WITH LCR	AMIYA KUMAR BHATTACHARYYA Versus BICHITRA BHAGAWATI	MR H NATH MR. M DEKA MR. B D DEKA N CHAUDHURY	MR A UPADHYAY MR. P UPADHYAY
50	CRP/57/2020	SAFIUR RAHMAN LASKAR AND 17 ORS. Versus HEFAJUL HUSSAIN LASKAR AND 2 ORS.	MS F AHMED MR. S K GHOSH	MR. S SAHU (R-1) MS. N DEY (R-1)
51	CRP/39/2022	KUNJA BIHARI GUPTA Versus RAM NIKET GUPTA AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MS. R M SARMAH MR D DAS MR D DAS MR H M R HOQUE MS E NATH	MR H GUPTA
52	CRP(IO)/147/2022 FIXED	MANOJ DEV CHOUDHURY @ MAJOJ KR. CHOUDHURY Versus SMT. MANIKA CHOUDHURY HUSSAIN	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	

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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 03:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6598/2021 PART-HEARD	M/S NIHARIKA ENTERPRISES Versus THE STATE OF ASSAM AND 8 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	SC, HEALTH
HEARING				
2	MACApp./324/2018 PART-HEARD, WITH LCR	THEICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMTI REENA KONWAR and 4 ORS	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR. M DUTTA (R1 TO 3) MR P BORTHAKUR MS S DEV (R1 TO 3) MR J MAHANTA (R1 TO 3)
3	WP(C)/6038/2019 PART-HEARD	NAZIFA SAHANI BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR. A H M R CHOUDHURY	SC, SEC. EDU.
4	MACApp./120/2021 PART-HEARD, WITH LCR	SHEKHARJEET SARMA Versus MONDIRA SAIKIA	MS D SAIKIA MR D SAIKIA	MS. N GOGOI MR. P SAIKIA MS F AHMED
5	MACApp./61/2018 WITH LCR	SMTI AROTI DUTTA and 2 ORS Versus THE UNITED INDIA INSURANCE COMPANY LIMITED.	MR J AHMED MR. Y S MANNAN MR. A T SIKDER MS. N BARUAH MR.T AHMED MS R RAHMAN	MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA

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2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022

11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022